

Minutes of Exim Facilitation Committee (EFC) meeting No. 05/AM24 dated 28.08.2023 for Import of Restricted Items

Meeting No. 05/AM 24 of Exim Facilitation Committee (EFC) was held on 28.08.2023 at 4.30 PM in Room No.143, VanijyaBhawan, New Delhi under the chairmanship of Shri SBS Reddy, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Jai Pal, Joint DGFT, DGFT
- (ii) Shri Kundan Kumar, Deputy Secretary, DPIIT
- (iii) Shri R.K. Jaiswal, Development Officer, MHI
- (iv) Shri Md. Moin Afaq, Dy. DGFT, DGFT
- (v) Shri Gaurav Kumar, DIC, DRDO
- (vi) Shri Kapil Kumar, Under Secretary, M/o P&NG
- (vii) M/s. Kirti Gupta, Scientist-C, Meity
- (viii) Dr. Puneet Ranjan, Livestock Officer, DAHD
- (ix) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (x) Shri S.K. Jain, Consultant, DPIIT

3. Total number of cases considered in the meeting was **352**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **128** cases have been approved, **7** cases have been rejected, **28** cases have been closed and **189** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee.

4. The details for the approved cases will follow.

Part 1	D/o DAH&D				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status

1.	West Bengal Livestock Development Corporation Limited HQRXIMLAPPLY00000490A M23	06.6.22	4000 nos. Duck Eggs from Breeder for Hatching	04071910	Comments sought from DAHD on 07.06.2022.DAHD vide email dated 15.06.2022 has sought some information from the applicant. The applicant replied vide email dated 15.06.2022.DAHD informed the Committee that the case is under examination with them. Committee decided to close the case till further inputs in this matter.
2.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY00001171A M23	10.9.22	80148 Nos. BOVINE SEMEN	05111000	Comments sought from DAHD on 12.09.2022 DAHD vide email dated 21.09.2022 has sought some information / documents from the applicant. Applicant replied directly to DAHD vide email dated 22.09.2022.DAHD informed the Committee that the case is under examination with them. Committee decided to close the case till further inputs in this matter.
3.	DABWALI TRANSPORT COMPANY LIMITED HQRXIMLAPPLY00002239A M23	2.2.2023	25 nos. HEIFERS and Bulls	01022120/ 01022110	The Committee decided to approve the case on Ex-post facto basis.
4.	J. K. TRUST BOMBAY HQRXIMLAPPLY00000131A M24	19.4.2023	285 NOS BOVINE SEMEN OF GIR BULL (IVA FIV DE BRAS), etc	05111000	Comments sought from DAH&D on 20.4.2023. DAHD vide email dated 11.05.2023 has sought information from the firm. DAH&D informed the Committee that the case is under examination with them.
5.	JINDAL POLO &EQUESTRIAN	30.5.2023	36 NOS. POLO HORSES FOR	01012910	Comments sought from DAH&D on 31.5.2023.

	FOUNDATION HQRXIMLAPPLY00000459A M24		PROMOTION & EXCELLENCE IN SPORTS		DAHD vide email dated 24.08.2023 has sought information from the firm. DAHD informed the Committee that the case is under examination with them.
6.	CHITALE GENUS ABS (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00000684A M24	24.5.2023	60000 NOS Bovine Semen	05111000	Comments sought from DAH&D on 15.6.2023. Committee decided to send a reminder to the applicant. DAHD informed the Committee that the case is under examination with them.
7.	Elena Bagchi HQRXIMLAPPLY00001102A M24	6.7.2023	1 No. of Cat Pet Name- Tor Baagh Tiger Breed- Bengal, Sex- Male DOB- 15.05.2019, Color- Socket on gold, Microchip no. 900113001412888	1039100	Recommended by DAHD vide OM dated 26.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 26.07.2023.
8.	Tafla Rashid Bawazir HQRXIMLAPPLY00001135A M24	10.7.2023	1 KGS Personal Pet cat Persian mixbreed	1061900	Comments sought from DAH&D on 11.7.2023. DAHD vide email dated 24.08.2023 has sought information from the firm. DAHD informed the Committee that the case is under examination with them
9.	FORTUNE ASSOCIATES HQRXIMLAPPLY00001168A M24	14.7.2023	10 PRS Alpaca Vicugnapacos (Domestic animal non- cites listed)	1061300	Recommended by DAHD vide OM dated 22.08.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.08.2023.
10.	VIMTA LABS LIMITED HQRXIMLAPPLY00001174A M24	14.7.2023	200 nos TOYO BEAGLE MALE (6 Months Old), TOYO BEAGLE MALE (7 Months Old) etc.	1061900	Recommended by DAHD vide OM dated 24.07.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 24.07.2023.

11.	YuliyaKazakova HQRXIMLAPPLY00001216A M24	19.7.202 3	1 No. of Dog Breed- Chihuahua Sex-Female DOB- 10.02.2023 Color- White Microchip no. 112060000128557	1039100	Recommended by DAHD vide OM dated 04.08.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 04.08.2023 and subject to submission of required documents.
12.	SAI LIFE SCIENCES LIMITED HQRXIMLAPPLY00001207A M24	18.7.202 3	32000 NOS Mice Male, Mice Female,Rats Female, Rats Male	1061900	Comments sought from DAH&D on 20.07.2023. DAHD informed the Committee that the case is under examination with them
13.	SACHIN SAINI HQRXIMLAPPLY00001218A M24	20.7.202 3	1 KGS DOG/POODLE, TOY/CANINE	1061900	The applicant has withdrawn the application. Accordingly, the committee decided to close the case.
14.	AlibhaAnupSahu HQRXIMLAPPLY00001248A M24	22.7.202 3	1 NOS Dog – Doodle Pet name- Leo Breed- Doodle Sex- Male Neutered DOB-30.04.2021 Color- Tan white Microchip no. 9814100425061	1061900	The committee decided to approve the case on ex-post facto basis.
15.	ALLA DMITRIENKO HQRXIMLAPPLY00001249A M24	22.7.202 3	1 NOS Cat Pet name- Semyon Breed- Mestizo Sex- Male DOB- 09.05.2020 Color-Beige Microchip no.	1061900	The committee decided to approve the case on ex-post facto basis.

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16.	NIKKI SHETH HQRXIMLAPPLY00001254A M24	24.7.202 3	1 NOS Cat Pet name- Breeze Breed- DSG Sex- Male Neutered DOB- 08.03.2023 Color- Black Microchip no. 982091069983103	1061900	The committee decided to approve the case on ex-post facto basis.
17.	Harshdeep Singh HQRXIMLAPPLY00001263A M24	24.7.202 3	1 No. of Pet dog Petname- Dilawar Breed- German wirehaired pointer DOB- 28.02.2023 Sex- male Color- Brown, Microchip no. 963002100050998	1061900	Recommended by DAHD vide OM dated 04.08.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 04.08.2023 and subject to submission of required documents.
18.	VILLOO POONAWALLA GREENFIELD FARMS HQRXIMLAPPLY00001267A M24	25.7.202 3	4 NOS BROODMARE THOROUGHBRED AGE 2-15 YEARS.	1012100	Recommended by DAHD vide OM dated 04.08.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 04.08.2023.
19.	Ibrahim Ali Khan HQRXIMLAPPLY00001275A M24	26.7.202 3	1 NOS Pet Cat Pet name- Bao Breed- DSH Sex- Male Neutered DOB- 07.02.2022 Color- Orange & white Microchip no. 982091070070659	1061900	The committee decided to approve the case on ex-post facto basis.

20.	Nina Tsapina HQRXIMLAPPLY00001274A M24	25.7.202 3	1 PCS Cat Pet name- Mila Breed- Metis Sex- Female DOB-09.08.2022 Color- Black and white Microchip no. 643106000055180	1039100	The committee decided to approve the case on ex-post facto basis.
21.	SUVEN LIFE SCIENCES LIMITED HQRXIMLAPPLY00001279A M24	26.7.202 3	200 nos WISTAR HAN RATS	1069000	Recommended by DAHD vide OM dated 04.08.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 04.08.2023.
22.	POONAWALLA ESTATES STUD AND AGRI FARM PRIVAE LIMITED HQRXIMLAPPLY00001280A M24	26.7.202 3	6 NOS BROODMARE THOROUGHBRED AGE 2-15 YEARS	1012100	Recommended by DAHD vide OM dated 04.08.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 04.08.2023.
23.	Shireen Malik HQRXIMLAPPLY00001292A M24	27.7.202 3	1 NOS Petname- Tinker Bell Breed- Yorkshire Terrier DOB- 17.11.2019 Sex- Female Spayed Color- Black & Tan Microchip no. 990000003722512	1061900	The committee decided to approve the case on ex-post facto basis.
24.	Pinak Ahuja HQRXIMLAPPLY00001303A M24	28.7.202 3	1 NOS Petname- Belanija Breed- Mixed DOB- 27.09.2022 Sex- Female Color- Black and white Microchip no.	1061900	The committee decided to approve the case on ex-post facto basis.

			07024600046213		
25.	SaloniWasnik HQRXIMLAPPLY00001314A M24	30.7.2023	1 NOS Pet Cat Petname- Belanija Breed- Mixed DOB- 27.09.2022 Sex- Female Color- Black and white Microchip no. 07024600046213	1061900	The committee decided to approve the case on ex-post facto basis.
26.	FUMIE KIMURA HQRXIMLAPPLY00001320A M24	1.8.2023	1 no. of Dog Name:ZEN(Male),Color: Red,DOB:26/07/2019,Bre ed:Italian Greyhound,Mic:98100001 0477122	1061900	Recommended by DAHD vide OM dated 04.08.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 04.08.2023 and subject to submission of required documents.
27.	RAPPORT SHIPPINGSCAPE HQRXIMLAPPLY00001322A M24	1.8.2023	50 NOS Lce Chicken Birds	1059400	Comments sought from DAH&D on 1.8.2023 DAHD vide email dated 24.08.2023 has sought information from the applicant
28.	DEVYANI JAIPURIA HQRXIMLAPPLY00001323A M24	1.8.2023	9 NOS POLO HORSES (SEX- MARES/GELDINGS/ST ALLIONS) (AGE-02 TO 20 YEARS) (COUNTRIES- UK/ARGENTINA/NEW ZEALAND)	1012910	Comments sought from DAH&D on 1.8.2023 DAHD informed the committee that the case is under examination with them.
29.	VIMKUDA ENTERPRISE HQRXIMLAPPLY00001325A M24	1.8.2023	100050 NOS Bovine frozen semen of Holstein and Jersey breed , Bovine Frozen Embryos of Holstein and Jersey breed	5111000, 05119991	Comments sought from DAH&D on 1.8.2023 DAHD informed the committee that the case is under examination with them.

30.	ManaliSawant HQRXIMLAPPLY00001380A M24	7.8.2023	2 NOS 1. Petname- Cosmo Breed- Shih Tzu DOB- 22.05.2020 Sex- Male Neutered Color- White/brown Microchip no. 985113007672984 2. Petname- Twix Breed- Havapoo Mix DOB- 16.08.2021, Sex- Male Color- Brown, Microchip No. 985113007525779	1039100	The Committee decided to approve the case on Ex-post facto basis.
31.	SACHIN SAINI HQRXIMLAPPLY00001333A M24	2.8.2023	1 KGS DOG/POODLE, TOY/CANINE	1061900	The Committee decided to approve the case on Ex-post facto basis.
32.	Armani & Gucci HQRXIMLAPPLY00001341A M24	3.8.2023	2 Nos. of Dog 1. Pet name-Armani, Breed-Maltipoo, Sex- Male, Age-2 years 9 months, Color-Apricot, Microchip No. 900113002503201 2. Pet name-Gucci, Breed-Maltese, Sex- Male, Age-3 years 1 months, Color-White, Microchip No. 900111881003739	1039100	Recommended by DAHD vide OM dated 16.08.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 16.08.2023 and subject to submission of required documents.
33.	Olga Kobchenko HQRXIMLAPPLY00001425A	10.8.2023	1 Nos. Cat Pet name- Boris- Zaychik	1039100	Recommended by DAHD vide OM dated 22.08.2023.

	M24		Breed- Metis Sex- Female DOB-21.05.2021 Microchip no. 643094100687795		The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.08.2023
34.	Chinta Kaur HQRXIMLAPPLY00001414A M24	8.8.2023	1 NOS Maltese Bichon, 2y4m, 4.1kg, White, Male, Microchipped, Vaccinated, Social	1061900	Recommended by DAHD vide OM dated 22.08.2023. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 22.08.2023 and subject to submission of required documents.
35.	SrujanaJapa HQRXIMLAPPLY00001444A M24	12.8.2023	1 NOS Emotional Support Dog	1061900	Comments sought from DAH&D on 16.8.2023 DAHD informed the committee that the case is under examination with them.
36.	Maneesha Khanna-Eriksrud HQRXIMLAPPLY00001441A M24	11.8.2023	1 NOS Male Maltese Dog.	1061900	Comments sought from DAH&D on 16.8.2023 DAHD informed the committee that the case is under examination with them.
37.	RAJESH SHARMA HQRXIMLAPPLY00001440A M24	11.8.2023	1 NOS Pet dog 3 yrs maltese	1013010	Comments sought from DAH&D on 16.8.2023 DAHD informed the committee that the case is under examination with them.
38.	DmitriiSavin HQRXIMLAPPLY00001457A M24	12.8.2023	1 NOS Dog	1039100	Comments sought from DAH&D on 16.8.2023 DAHD informed the committee that the case is under examination with them.
39.	BIOLIVZ RESEARCH CENTER PRIVATE LIMITED HQRXIMLAPPLY00001469A M24	15.8.2023	52 NOS LIVE BEAGLE DOGS (MALE AND FEMALE)	1069000	Comments sought from DAH&D on 16.8.2023 DAHD informed the committee that the case is under examination with them.

40.	VIVEKA SINGH RATHORE HQRXIMLAPPLY00001473A M24	16.8.202 3	6 NOS RIDING HORSES (FOR SPORTS ACTIVITIES) (AGE-02 TO 20 YEARS) (SEX- MARES/GELDINGS/ST ALLIONS)	1012990	Comments sought from DAH&D on 16.8.2023 DAHD informed the committee that the case is under examination with them.
41.	Svetlana Adhikari HQRXIMLAPPLY00001480A M24	16.8.202 3	1 NOS Cat	1019090	Comments sought from DAH&D on 17.8.2023 DAHD informed the committee that the case is under examination with them.
42.	Scott Andrew White HQRXIMLAPPLY00001479A M24	16.8.202 3	1 NOS Social Emotional Pet Dog	1069000	The Committee decided to approve the case on Ex-post facto basis.
43.	Rajdeep Kaur HQRXIMLAPPLY00001500A M24	18.8.202 3	1 NOS dog	1061900	Comments sought from DAH&D on 18.8.2023 DAHD informed the committee that the case is under examination with them.
44.	AURIGENE PHARMACEUTICAL SERVICES LIMITED HQRXIMLAPPLY00001505A M24	18.8.202 3	500 NOS MusMusculus Strain Mouse Sex M/F Age 14 Range: 4-14	1029090	Comments sought from DAH&D on 18.8.2023 DAHD informed the committee that the case is under examination with them.
45.	SarveshMisar HQRXIMLAPPLY00001506A M24	18.8.202 3	1 NOS Dog	1061900	Comments sought from DAH&D on 18.8.2023 DAHD informed the committee that the case is under examination with them.
46.	RAPTAKOS BRETT AND COMPANY LIMITED HQRXIMLAPPLY00001509A M24	18.8.202 3	11 NOS BROODMARES [AGE 3 TO 20 YEARS] SEX FEMALE [BREED-	1012100	Comments sought from DAH&Don 18.8.2023 DAHD informed the committee that the case is under examination with them.

			THOROUGHBRED BREED]		
Part 2	D/oDAH&D and MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
47.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY00002165A M23	21.1.202 3	110 nos. Male Cynomolgus Monkey Cryosuspension Hepatocytes 5 Million; Male Cynomolgus Monkey Liver Microsomes, 10 mg and Male Cynomolgus Monkey Liver S9, 30 mg	05119999	Recommended by DAHD vide OM dated 09.02.2023 Comments sought from MOEF (WL) on 23.1.2023 MoEF&CC vide OM dated 08.05.2023 has sought information from the firm. Committee decided to issue a final reminder to the applicant. Reminder sent on 17.08.2023.
48.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY00002166A M23	21.1.202 3	160 nos. Male CynomolgusMonkey Liver Microsomes, 10 mg; Male Cynomolgus Monkey Liver S9, 30 mg and Male Cynomolgus Monkey Cryosuspension Hepatocytes 5 Million	05119999	Recommended by DAHD vide OM dated 09.02.2023 MoEF&CC vide OM dated 08.05.2023 has sought information from the firm. MoEF&CC vide OM dated 03.07.2023 has sought information from the firm. Committee decided to issue a final reminder to the applicant. Reminder sent on 17.08.2023.
49.	INDIRA GANDHI ZOOLOGICAL PARK VISAKHAPATNAM HQRXIMLAPPLY00002167A M23	5.1.2023	12 nos. Aldabra Giant Tortoise (Geochelone gigantean)	01062000	Recommended by DAHD vide OM dated 09.02.2023. MoEF&CC vide OM dated 30.01.2023 has sought information from the firm. Committee decided to issue a final reminder to the applicant. Reminder sent on 17.08.2023.
50.	GREENS ZOOLOGICAL,	27.2.202	30 nos. Hippopotamus		Recommended by DAHD vide OM dated

	RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00002459A M23	3			23.03.2023 Comments sought from MOEF (WL) on 28.02.2023. MoEF&CC (WL) vide email dated 19.04.2023 has sought some information from the firm
51.	SHREE SHARDA LIVE EXOTICS HQRXIMLAPPLY00002596A M23	13.3.2023	32 nos. Silvery marmoset (Micoargentatus); Emperor tamarin (saguinus imperator); Goldies marmoset(callimicogoeldii); Golden lion tamarin(Leontopithecusro salia) etc.	1061100	Recommended by DAHD vide OM dated 29.03.2023. Comments sought from MOEF (WL) on 14.3.2023. MoEF&CC (WL) vide email dated 12.04.2023 has sought some information from the firm. Committee decided to issue a final reminder to the applicant. Firm sent the reply to the MoEF&CC (WL) on 28.06.2023.
52.	SHERWIN ERROL DSA HQRXIMLAPPLY00002678A M23	21.3.2023	1 no.BLUE GOLD MACAW PARROT	1063900	Recommended by DAHD vide OM dated 19.04.2023 Comments sought from MOEF(WL) on 23.3.2023. MoEF&CC (WL) vide email dated 01.05.2023 has sought some information from the firm directly. Committee decided to close the application as no reply has been received from the applicant.
53.	IQBAL GNANIAR ABDUL RAHMAN HQRXIMLAPPLY00002683A M23	22.3.2023	1 no. Blue-and-yellow Macaw (Araararauna)	1063200	Recommended by DAHD vide OM dated 31.05.2023. Comments sought from MOEF (WL) on 23.3.2023 MoEF&CC (WL) vide email dated

					16.05.2023.has sought information from the firm. DL issued on 17.05.2023. Committee decided to close the application as no reply has been received from the applicant.
54.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00000198A M24	27.4.202 3	3 NOS African Elephant (Loxodontaaficana) (ID: 0985100005802297) (FEMALE), African Elephant (Loxodontaaficana) (ID: 0985100005804035) (FEMALE), African Elephant (Loxodontaaficana) (ID: 977200001064306) (FEMALE)	1061900	Recommended by DAHD vide OM dated 18.05.2023 Comments sought from MOEF(WL) on 28.4.2023 MoEF&CC (WL) vide email dated 13.06.2023has sought information from the firm.
55.	SYNGENE SCIENTIFIC SOLUTIONS LIMITED HQRXIMLAPPLY00000143A M24	21.4.202 3	160 NOS Male Cynomolgusmonkey Liver Microsome,10mg & Male Cynomolgus monkey Liver S9,30mg	5119999	Recommended by DAHD vide OM dated 22.06.2023. Comments sought from MoEF&CC(WL) on 5.6.2023
56.	AnaghaDalvi HQRXIMLAPPLY00000579A M24	12.6.202 3	2 Nos. Caged Pet birds, Noncites, Pixie ID- PIXIE520 06 (cockatiel) and Kiwie ID-KIWIE620 01(Budgie	1063200	Comments sought from DAHD on 13.6.2023 DAHD informed the Committee that the case is under examination with them. Recommended by MOEF(WL) vide OM dated 23.07.2023.
57.	STILL WATER AQUATICS HQRXIMLAPPLY00000939A	17.6.202 3	60 NOS Posion dart frogs	1062000	Recommended by DAHD vide OM dated 10.07.2023.

	M24				Comments sought from MOEF(WL) on 19.6.2023
58.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00001010A M24	23.6.202 3	160 NOS. Capuchinbird (Perissocephalus tricolor) (M:F:10:10),Bare-necked fruitcrow (Gymnoderusfoetidus) (M:F:5:5) etc.	1063900	Recommended by DAHD vide OM dated 24.07.2023. Recommended for 140nos. by MOEF&CC(WL) vide OM dated 14.08.2023. The committee decided to recommend the case for the approval of competent authority.
59.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00001009A M24	23.6.202 3	212 NOS. Aru Island Eclectus Parrot (Eclectusroratusaruensis) (M:F:3:3) etc.	1063200	Recommended by DAHD vide OM dated 24.07.2023. Comments sought from MOEF(WL) on 26.6.2023
60.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00001015A M24	25.6.202 3	1229 NOS. African grey parrot (Psittacuserithacus) (M:F:20:20) etc.	1063200	Recommended by DAHD vide OM dated 24.07.2023. Comments sought from MOEF(WL) on 26.6.2023
61.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00001113A M24	7.7.2023	7 NOS Plains Zebra (Equusquagga) (M:F:4:3)	1061900	The applicant has withdrawn the application. Accordingly, the committee decided to close the case.
62.	AAFIAH INTERNATIONAL HQRXIMLAPPLY00001178A M24	11.7.202 3	276.4 KGS BUFFALO HORN BUTTON BLANKS, BH4A-16,19,21,23 and	96063010	Comments sought from DAHD on 25.7.2023. DAH&D vide email 28.08.2023 has informed that the said matter does not fall under the purview of DAH&D.

			26mm ,		MoEF&CC (WL) vide OM dated 05.08.2023 informed that the proposed species and its products are not listed on any of the Schedules of the Wild Life (Protection) Act, 1972. Hence MoEF&CC has no comments to offer. Committee noted that the ITC(HS) as mentioned in 'Free' and decided to close the application.
63.	West Bengal Zoo Authority HQRXIMLAPPLY00001240A M24	21.7.2023	2 NOS Red Panda (Ailurusfulgensfulgens)	1061900	Recommended by DAHD vide OM dated 22.08.2023. MOEF(WL) vide OM dated 28.08.2023 has sought information from the firm
64.	ARAGEN LIFE SCIENCES LIMITED HQRXIMLAPPLY00001258A M24	24.7.2023	60 NOS Male Cynomolgus Monkey Cryosuspension Hepatocytes, CITES, 5 million , Male Cynomolgus Monkey Liver Microsomes, CITES, 10 mg	30012090	Recommended by DAHD vide OM dated 22.08.2023. Comments sought from MOEF(WL) on 25.7.2023 MoEF&CC (WL) vide email dated 02.08.2023has sought information from the firm.
65.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00001330A M24	1.8.2023	100 NOS Plains Zebra (Equusquagga) (M:F: 35:65) (Microchip No. 90021900 1913571 to 90021900 1913670)	1061900	The Committee decided to approve the case on Ex-post facto basis.
66.	GREENS ZOOLOGICAL, RESCUE AND	9.8.2023	14 NOS Red tailed boa (Boa	1062000	Recommended by DAHD vide OM dated 18.08.2023.

	REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00001417A M24		constrictor) (M:F: 1:0)		Recommendedby MOEF(WL) vide OM dated 23.08.2023. The committee decided to recommend the case for the approval of competent authority.
67.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00001418A M24	9.8.2023	16 NOS Snow leopard (Pantherauncia) (M:F: 1:1), Clouded leopard (Neofelisnebulosa) (M:F: 3:2)	1069000	Comments sought from DAHD on 10.08.2023 Comments sought from MOEF(WL) on 10.8.2023
68.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00001463A M24	14.8.2023	15 NOS Lion (Pantheraleo) (ID: 939 000 010 754 039, 900 163 000 024 437, 941 000 018 613 814) (MALE)	1069000	Recommended by DAHD vide OM dated 18.08.2023. Recommended for 11nos.by MOEF(WL) vide OM dated 23.08.2023. The committee decided to recommend the case for the approval of competent authority.
69.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00001464A M24	14.8.2023	07 NOS Snow Leopard (Pantherauncia) (ID: 643 094 100 059 545 - MALE & 040 097 809 141 981 - FEMALE)	1069000	Recommended by DAHD vide OM dated 18.08.2023. Recommendedby MOEF(WL) vide OM dated 23.08.2023. The committee decided to recommend the case for the approval of competent authority.
70.	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00001466A M24	14.8.2023	09 NOS Carpathian lynx (Lynx lynxcarpathicus) (M:F: 1:1)	1061900, 01061100	Comments sought from DAHD on 16.08.2023 Comments sought from MOEF(WL) on 16.8.2023

71.	RADHE KRISHNA TEMPLE ELEPHANT WELFARE TRUST HQRXIMLAPPLY00001499A M24	17.8.2023	423 NOS Capybara (Hydrochoerushydrochaer is) (M:F: 6:6), Bat eared fox (Otocyonmegalogotis) (M:F: 2:2) etc.	1061900	Recommended by DAHD vide OM dated 22.08.2023. Recommended for 322 Nos. by MOEF(WL) vide OM dated 23.08.2023. The committee decided to recommend the case for the approval of competent authority.
72.	A & S CREATIONS HQRXIMLAPPLY00001407A M24	9.8.2023	4 NOS E-Obs "Solar Bird Tag (UMTS 42g) " with standard accessories	85269190	Recommended by MOEF(WL) vide OM dated 25.08.2023 The committee decided to approve the case for supply to Wildlife Institute of India, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 25.08.2023.
Part 3	MoEF&CC (WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
73.	PRABHAKAR CHOWDARY TRIPURANENI HQRXIMLAPPLY00001694A M23	31.11.2022	14 nos. HUNTING TROPHIES ANIMAL MOUNTS	97050010	Comments sought from MOEF (WL) on 5.12.2022. MoEF&CC (WL) vide OM dated 02.03.2023 has sought some information/documents from the firm. The committee decided to close the case due to non-reply from the firm.
74.	RAJAT SINGH HQRXIMLAPPLY00002056A M23	10.1.2023	1 no. TAXIDERMY ANIMAL MOUNT (SHOULDER MOUNT OF ISARD (RUPICAPRA PYRENAICA)	97050010	Comments sought from MOEF (WL) on 10.1.2023. MoEF&CC(WL) vide OM dated 06.02.2023 has sought information from the firm. The committee decided to close the case due to non-reply from the firm.

75.	HARSHIT SAHU HQRXIMLAPPLY00000149A M24	21.4.202 3	18 NOS. Taxidermy animal mount	97050010	Comments sought from MoEF&CC(WL) on 25.4.2023 MoEF&CC(WL) vide email dated 22.05.2023 has sought information from the firm. The committee decided to send a reminder to the applicant. Reminder sent on 18.08.2023. The committee decided to send a final reminder to the firm.
76.	BIOHAB INC HQRXIMLAPPLY00000390A M24	23.5.202 3	2 PCS Veterinary Equipment/Tranquilizer Equipment -RD206- 1 Piece & RD706 -1 Piece with accessories.	93040000	Recommended by MOEF&CC(WL) vide OM dated 29.07.2023. The committee decided to approve the case for supply to (i) Deputy Conservator of Forests, Hassan, Karnataka (01 No.) and (ii) Assam State Zoo Division, Guwahati (01 No.), subject to the conditions mentioned in the MOEF&CC(WL) OM dated 29.07.2023.
77.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00001136A M24	11.7.202 3	22 SET DISTINJECT POWDER PROJECTOR MOD 60N, 13MM SYRINGE with all accessories etc.	93040000	Recommended by MOEF&CC(WL) vide OM dated 25.08.2023. The committee decided to approve the case for supply to (DFO and Deputy FD, Valmiki TR, Bihar, subject to the conditions mentioned in the MOEF&CC(WL) OM dated 25.08.2023.
78.	BIOHAB INC HQRXIMLAPPLY00001243A M24	21.7.202 3	4 SET Veterinary Equipment/Tranquilizer Equipment & Accessories- X-Caliber, No.3, X-2 Projector, No.1,	93040000	Recommended by MOEF&CC(WL) vide OM dated 26.07.2023. The committee decided to approve the case for supply to (i) Field Director, Corbett TR, Uttarakhand (01 No.) (ii) DCF, Chakmaglur, Karnataka (01 No.) and (iii)

					Commissioner, Amravati Municipal Corporation, Maharashtra (01 Nos), subject to the conditions mentioned in the MOEF&CC(WL) OM dated 26.07.2023.
79.	A & S CREATIONS HQRXIMLAPPLY00001250A M24	22.7.2023	6 NOS Microwave Telemetry " Solar 9.5g PTT Tag" with standard accessories	85269190	Recommended by MoEF&CC(WL) vide OM dated 31.07.2023 The committee decided to approve the case for supply to Deputy Conservator of Forest, SasanGir, Gujarat, subject to the conditions mentioned in the MOEF&CC(WL) OM dated 31.07.2023.
80.	A & S CREATIONS HQRXIMLAPPLY00001251A M24	22.7.2023	6 NOS "Lotek Lite Track 30"with standard accessories	85269190	Recommended by MoEF&CC(WL) vide OM dated 31.07.2023 The committee decided to approve the case for supply to Deputy Conservator of Forest, SasanGir, Gujarat, subject to the conditions mentioned in the MOEF&CC(WL) OM dated 31.07.2023.
81.	ADINATH VETERINARY PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00001503A M2	18.8.2023	1 SET Tranquilizing gun- Telinject GUT 50	93040000	Recommended by MoEF&CC(WL) vide OM dated 22.08.2023 The committee decided to approve the case for supply to Deputy Conservator of Forests, Mangaluru Division, Karnataka, subject to the conditions mentioned in the MOEF&CC(WL) OM dated 22.08.2023.
Part 4	D/o Fisheries				
Sl.	Name of the applicant (M/s.)	Date of	Item for import	ITC (HS)	Status

No.	&HQ File No.	receipt		Code)	
82.	Craftlee HQRXIMLAPPLY00001655A M23	25.11.20 22	450 nos. Worked Mother of Pearl And Articles / Bamboo / Plastic	96019020	Recommended by D/o Fisheries vide OM dated 28.01.2023 Comments sought from MoEF&CC(WL) on 23.12.2022. MoEF&CC(WL) vide email dated 23.12.2022 has sought information from the firm. The firm vide email dated 04.01.2023 has replied to MoEF&CC(WL).
83.	SAH ENTERPRISES HQRXIMLAPPLY00002313A M23	14.2.202 3	5000 nos. Ornamental Fishes	3011100	Comments sought from Dept of Fisheries on 15.2.2023D/o Fisheries vide email dated 10.03.2023 has sought information from the firm. Letter issued to the firm on 21.03.2023. Committee decided to issue a final reminder to the applicant. Reminder sent on 03.08.2023 & 18.08.2023. Committee decided to close the application as no reply has been received from the applicant.
84.	UTTARANCHAL RAJYA MATSYA PALAK VIKAS ABHIKARAN HQRXIMLAPPLY00001181A M24	15.7.202 3	600000 NOS Rainbow Trout Eggs (oncorhynchusmykiss)	3019100	Comments sought from Dept of Fisheries on 17.7.2023
85.	UTTARANCHAL RAJYA MATSYA PALAK VIKAS ABHIKARAN HQRXIMLAPPLY00001184A M24	15.7.202 3	1268996 NOS Rainbow Trout Eggs (oncorhynchusmykiss)	3019100	Comments sought from Dept of Fisheries on 17.7.2023
Part 5	Ministry of Steel				
Sl.	Name of the applicant (M/s.)	Date of	Item for import	ITC (HS)	Status

No.	&HQ File No.	receipt		Code)	
86.	SHIVALIK AUTO ENGINEERING PRIVATE LIMITED HQRXIMLAPPLY00002058A M23	10.1.202 3	6000 kgs. Ferro Silicon Magnesium Barium Base and Ferro Silicon Magnesium	72029921, 72029922	Comments sought from M/o Steel on 10.01.2023. Clarification sought from the firm on 25.04.2023. Committee decided to issue a final reminder to the applicant. Reminder sent on 24.07.2023 & 08.08.2023. Committee decided to close the application as no reply has been received from the applicant.
87.	AGRICAPITA INNOTECH PRIVATE LIMITED HQRXIMLAPPLY00002473A M23	28.2.202 3	9.97 MT Tin and Articles Thereof, Nickel and Articles Thereof, Rubber and articles thereof and Aluminium and articles thereof	80020090, 75030090, 40040000	Comments sought from M/o Steel on 25.04.2023
88.	METKORE ALLOYS & INDUSTRIES LIMITED HQRXIMLAPPLY00000201A M24	28.4.202 3	12000 MTS FERRO MANGANESE SLAG	26190090	Comments sought from M/o Steel on 1.5.2023
89.	ARFIN INDIA LIMITED HQRXIMLAPPLY00000530A M24	9.6.2023	2000 MTS TITANIUM SCRAP (GRADE II: Ti: 98%, Si: 1% max & Balance Aluminum and Grade: 5: Ti: 98% % Al: 4-5%)	81083000	Comments sought from M/o Steel on 12.06.2023
90.	ARCELOR MITTAL NIPPON STEEL INDIA LIMITED HQRXIMLAPPLY00001152A M24	12.7.202 3	300000 MTS Millscale	26190090	Comments sought from M/o Steel on 14.7.2023

91.	SHIVAM HI-TECH STEELS PRIVATE LIMITED HQRXIMLAPPLY00001273A M24	24.7.2023	3800 MTS TITANIUM SCRAP	81033000	Comments sought from M/o Steel on 26.7.2023
Part 6	M/o Heavy Industries				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
92.	G K STEEL HQRXIMLAPPLY00001691A M23	29.11.2022	2500 MT Iron & Steel Shaft	73269080	Comments sought from MHI on 30.11.2022. MHI vide OM dated 12.04.2023 has sought information from the firm. DL issued on 12.04.2023. Committee decided to issue a final reminder to the applicant. Reminder sent on 27.07.2023 & 11.08.2023. Committee decided to close the application as no reply has been received from the applicant.
93.	NOVOTECH STEEL & ALLOYS PRIVATE LIMITED HQRXIMLAPPLY00002485A M23	1.3.2023	500 MT OLD AND USED IRON AND STEEL SHAFT AND CRANKPIN	73269080	Comments received from MHI vide OM dated 08.05.2023. The committee decided to call for a physical verification report from the concerned RA. RA Mumbai vide email dated 08.06.2023 requested to submit inspection report. The committee decided to examine the case on file for the consideration of the competent authority.
94.	MERLINHAWK AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY00000991A M24	22.6.2023	127 NOS common mode filter 6MH, 6A , common mode filter 47UH,15A	85480000	Comments sought from DoT on 7.7.2023 DoT vide email dated 27.07.2023 has sought information from the firm. Letter issued to the firm on 27.07.2023. Comments sought from MIETY on 7.7.2023. Meity vide OM dated 24.08.2023 has

					suggested to seek comments from MOD. The committee decided to seek comments from DDP.
95.	MRK IMPEX PRIVATE LIMITED HQRXIMLAPPLY00001158A M24	13.7.2023	5000 MTS Old & Used Iron & Steel Shaft and Crank Shaft (Obtained from Ship Breaking)	73269080	Comments received from MHI vide OM dated 28.08.2023. The committee decided to call for an inspection report from the concerned DGFT RA.
96.	AMETEK INSTRUMENTS INDIA PRIVATE LIMITED HQRXIMLAPPLY00001276A M24	25.7.2023	8 NOS GENERAL FAN ASSEMBLY	87100000	Comments sought from MHI on 26.7.2023. The committee decided to seek comments from DDP.
97.	COMPASS SHIPPING AGENCY HQRXIMLAPPLY00001438A M23	21.10.2022	500 MTS IRON & STEEL SHAFT (CUT INTO PIECES)	73269080	The committee noted that the request is for trading purpose. Accordingly, the committee decided to reject the case.
Part 7	DRDO				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
98.	FUTURE MEDIA HQRXIMLAPPLY00001931A M23	24.12.2022	68 nos. NIGHTFOX SWIFT, CORSAC, VULPES, 110R, 100V DIGITAL NIGHT VISION BINOCULAR; NIGHTFOX CUB DIGITAL NIGHT VISION MONOCULAR and NIGHTFOX RED AND CAPE DIGITAL VISION GOGGLES	90051000; 90058010; 90058090	Committee decided to refer the matter to DRDO for comments. Comments sought from DRDO on 07.02.2023. DRDO vide email dated 12.05.2023 has sought information from the firm. Letter issued to the firm on 22.05.2023. Committee decided to issue a final reminder to the applicant. Reminder sent on 02.08.2023 & 17.08.2023. Committee decided to reject the application as no reply was received from

					the applicant.
99.	INDIAN INSTITUTE OF TECHNOLOGY MADRAS HQRXIMLAPPLY00001213A M24	19.7.2023	1 NOS VRI-VEO-710L-72G-M-HIGH SPEED CAMERA PHANTOM VEO 710L, BASIC, MONO 72GB MEMORY 12-BIT, 1US	85258100	Recommended by DRDO vide Email dated 16.08.2023. The committee decided to approve the case subject to the conditions mentioned in the DRDO OM dated 16.08.2023.
100.	A M INDUSTRIAL ENTERPRISES HQRXIMLAPPLY00001453A M24	14.8.2023	4 NOS Equinox 6x50 Equinox Z2	90058090	Comments sought from DRDO on 16.8.2023 DRDO informed the committee that the case is under examination with them.
101.	AMETEK INSTRUMENTS INDIA PRIVATE LIMITED HQRXIMLAPPLY00001455A M24	14.8.2023	1 NOS PHANTOM T3610, 128GB MONO, F-MOUNT, 12-BIT High Speed Camera with Accessories	85258100	Comments sought from DRDO on 16.8.2023 DRDO informed the committee that the case is under examination with them.
102.	INDIAN INSTITUTE OF TECHNOLOGY MADRAS HQRXIMLAPPLY00001212A M24	19.7.2023	1 NOS FASTCAM Nova S9 Type 900K-M-128GB HIGH SPEED CAMERA AND ACCESSORIES	85258030	Recommended by DRDO vide Email dated 16.08.2023. The committee decided to approve the case subject to the conditions mentioned in the DRDO OM dated 16.08.2023.
Part 8	M/o P&NG				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
103.	Interglobe Aviation Limited HQRXIMLAPPLY00000960A M23	9.8.22	650000 MT AVIATION TURBINEFUEL JET A1	27101920	Comments sought from M/o P&NG on 31.08.2022. M/o P&NG informed the Committee that the case is under examination with them. M/o P&NG informed the committee that the

					case is under examination with them. Committee decided to close the case till further inputs in this matter.
104.	J.M. Petrochemicals Private Limited HQRXIMLAPPLY00001227A M23	20.9.2022	54000 klr. PETROLEUM HYDROCARBON SOLVENT 125/240	27101920	The committee decided to refer the case to M/o P&NG and also remind the firm to submit Technical specification of the item intended to be imported. The application has been forwarded to M/o P&NG for comments on 12.12.2022. The committee decided to send supporting documents to M/o P&NG. Documents sent to M/o P&NG on 09.02.2023. Committee decided to close the case till further inputs in this matter.
105.	HPCL-Mittal Energy Limited HQRXIMLAPPLY00001378A M23	13.10.22	20 ltrs. CYNDIESEL (TACOIL)	27101990	Recommended by P&NG vide OM dated 07.08.2023. The Committee decided to recommend the case subject to approval of the competent authority.
106.	Jyothi Lubricants HQRXIMLAPPLY00001887A M23	19.12.2022	20 MT Used Engine Oil	27109900	Comments sought from P&NG on 21.12.2022. M/o P&NG vide email dated 22.05.2023 has informed that they are not concerned with the matter. Comments sought from MoEF&CC(HSMD) on 23.06.2023.
107.	AVL TECHNICAL CENTRE PRIVATE LIMITED. HQRXIMLAPPLY00002026A M23	5.1.2023	2580 kgs. Diesel, EURO-6 Cert Fuel B7	27102010	Comments sought from M/o P&NG on 12.01.2023. M/o P&NG informed the committee that the case is under examination with them. The committee decided to seek comments

					from M/o P&NG.
108.	DORF-KETAL CHEMICALS INDIA PRIVATE LIMITED HQRXIMLAPPLY00002251A M23	3.2.2023	152 kgs. CEC-RF-02-03 Oxy 0.1PCT	27101249	Comments sought from P&NG on 6.2.2023. M/o P&NG vide email dated 09.06.2023 informed that the ITC HS Code of the product falls under 27101241. Hence, applicant may be advised to submit revised application with ITC HS Code 27101241 to the Ministry through DGFT. The committee decided to send letter to the firm. Reminder sent the letter on 11.07.2023. Committee decided to reject the application as no reply was received from the applicant.
109.	NICCO ENGINEERING SERVICES LIMITED HQRXIMLAPPLY00000066A M24	11.4.202 3	50 NOS Belzona - 8311 20 x 0.5 ltr FN 10112 (Petroleum preparation)	27101290	Comments sought from P&NG on 12.4.2023 M/o P&NG vide email dated 22.05.2023 has sought technical specifications from the firm. DL issued on 22.05.2023. The committee decided to send the final reminder to the firm.
110.	HERO MOTOCORP LIMITED HQRXIMLAPPLY00000171A M24	19.4.202 3	3500 KGS CEC LEGISLATIVE FUEL CEC-RF-02-08 E5 (EURO V Gasoline), GASOLINE, EURO 6 CERT FUEL E-10, GASOLINE, REFERENCE FUEL E-20 ACC. IS:17943:2022	27101290	Recommended by P&NG vide OM dated 18.08.2023. The Committee decided to recommend the case subject to approval of the competent authority.



111.	J K ENGINEERING & TECHNOLOGY HQRXIMLAPPLY00000179A M24	25.4.202 3	100 MTS SHELL SOL D60	27101290	Comments sought from P&NG on 26.4.2023. M/o P&NG vide email dated 13.07.2023 has informed that import request of Shell Sol D60(Quantity: 100MTS.)ITC HS Code 27101290) received from M/s JK Engineering & Technology is examined from PPAC and feedback received, the ITC HS Code of the product falls under 27101920. Hence, firm may be advised to submit revised application with ITC HS Code 27101920. The committee decided to send letter to the firm.
112.	RENAULT NISSAN AUTOMOTIVE INDIA PRIVATE LIMITED HQRXIMLAPPLY00000320A M24	12.5.202 3	2000 LTR CEC-RF-02-03 EURO 4 - Gasoline	27101290	Comments sought from P&NG on 15.5.2023 M/o P&NG vide email dated 13.07.2023 has informed that the import request of CEC-RF-02-03 Euro 4-Gasoline(Quantity: 2000.00Ltr.)ITC HS Code 27101290) received from M/s Renault Nissan Automotive India Private Limited is examined from PPAC and feedback received, the ITC HS Code of the product falls under 27101241. Hence, firm may be advised to submit revised application with ITC HS Code 27101241. The committee decided to send letter to the firm.
113.	AVL TECHNICAL CENTRE PRIVATE LIMITED. HQRXIMLAPPLY00000324A	13.5.202 3	608 KGS. Gasoline, California Cert Fuel E10 (Regular LEV	27101241	Comments sought from P&NG on 15.5.2023 M/o P&NG vide email dated 03.07.2023 has sought technical specifications from the firm.

	M24		III)		DL issued on 20.07.2023. Reply received from the firm has been forwarded to M/o P&NG on 18.08.2023. The committee decided to send reminder to the firm.
114.	MARUTI SUZUKI INDIA LIMITED HQRXIMLAPPLY00000327A M24	13.5.2023	9896 KGS Gasoline, EURO-6 Cert. Fuel E10 etc.	27101241, 27101242	Recommended by P&NG vide OM dated 28.08.2023. The committee decided to recommend the case subject to approval of competent authority.
115.	JSW STEEL LIMITED HQRXIMLAPPLY00000331A M24	15.5.2023	154000 MTS GREEN DELAYED PETROLEUM COKE	27131190	The committee noted that licence has already been issued to the given applicant vide another file. Committee decided to close the application.
116.	KIRAN ENTERPRISES HQRXIMLAPPLY00002486A M23	1.3.2023	10000 MTS SOLVENT	27101920	Recommended by P&NG vide OM dated 03.08.2023. The Committee decided to recommend the case subject to approval of the competent authority.
117.	INDIA YAMAHA MOTOR PRIVATE LIMITED HQRXIMLAPPLY00000383A M24	22.5.2023	1900 LTR CEC RF-02-08 E5 (GASOLINE) & GASOLINE TYPE E20 INDIA	27101241	Comments sought from P&NG on 23.5.2023. Reply received from the firm has been forwarded to M/o P&NG on 05.07.2023. The committee decided to send a reminder to the firm.
118.	V.S.M.AQUA PORT HQRXIMLAPPLY00000401A M24	24.5.2023	525 MTS INDUSTRIAL SOLVENT KNOWN AS MINERAL SPIRITS	38140010 & 27102000	Comments sought from P&NG on 24.5.2023 M/o P&NG vide email dated 06.06.2023 has sought technical specifications from the firm. DL issued on 09.06.2023 The committee decided to send a reminder to the firm.
119.	TOYOTA KIRLOSKAR	30.5.2023	3089 kgs	27102090	Recommended by P&NG vide OM dated

	MOTOR PRIVATE LIMITED HQRXIMLAPPLY00000458A M24	3	DIESEL, EURO-VI CERT. FUEL B7 (Gmid: 357707), GASOLINE, EURO-IV [CEC Legislative Fuel RF-02-03 Oxy. Cont 0.1%m/m (Gmid: 206049)]		11.08.2023. The Committee decided to recommend the case subject to approval of the competent authority.
120.	CUMMINS INDIA LIMITED HQRXIMLAPPLY00000488A M24	31.5.202 3	15900 KGS Diesel, CN 70, HVO EN15940	27101944	Recommended by P&NG vide OM dated 07.08.2023. The Committee decided to recommend the case subject to approval of the competent authority.
121.	CHEMETALL INDIA PRIVATE LIMITED HQRXIMLAPPLY00000532A M24	9.6.2023	4700 LTR Petroleum oils and oils obtained from bituminous minerals (other than crude)	27102000	Comments sought from P&NG on 13.6.2023 M/o P&NG vide email dated 14.06.2023 has sought technical specifications from the firm. DL issued on 21.06.2023. The committee decided to send reminder to the firm.
122.	P. A. S PETRO PRODUCT HQRXIMLAPPLY00001185A M24	16.7.202 3	3000 MTS Solvent 125/240 (petroleum hydrocarbon solvent) as specified under standard IS 1745	AU	Comments sought from P&NG on 17.7.2023 M/o P&NG informed the committee that the case is under examination with them.
123.	CHEMETALL INDIA PRIVATE LIMITED HQRXIMLAPPLY00001201A M24	17.7.202 3	4000 LTR 209010260 Ardrex 3965 (25 L)	Trading	Comments sought from P&NG on 20.7.2023
124.	HONDA MOTORCYCLE AND SCOOTER INDIA PVT LTD HQRXIMLAPPLY00001205A	18.7.202 3	610 KGS CEC Legislative Fuel RF- 02-03, Oxygen Content <0.1% m/m (Euro IV	AU	Recommended by P&NG vide OM dated 22.08.2023. The committee decided to recommend the case subject to approval of the competent

	M24		Gasoline)		authority.
125.	TOTALENERGIES MARKETING INDIA PRIVATE LIMITED HQRXIMLAPPLY00001221A M24	19.7.202 3	1500 MTS KETRUL D 80 HN, SPIRDANE D 60 etc.	AU	Comments sought from P&NG on 20.7.2023. M/o P&NG informed the committee that the case is under examination with them.
126.	TOTALENERGIES MARKETING INDIA PRIVATE LIMITED HQRXIMLAPPLY00001220A M24	20.7.202 3	1900 MTS SPIRDANE D 25, SPIRDANE D 40 , SPIRDANE D 60	AU	Comments sought from P&NG on 20.7.2023 M/o P&NG informed the committee that the case is under examination with them.
127.	SRK PETROCHEMICALS LIMITED HQRXIMLAPPLY00001236A M24	17.7.202 3	108 MTS NAPHTHA	AU	Comments sought from P&NG on 21.7.2023. Committee noted that the ITC(HS) Code mentioned is Free. The committee decided to seek clarification from the applicant.
128.	HONDA MOTORCYCLE AND SCOOTER INDIA PVT LTD HQRXIMLAPPLY00001259A M24	24.7.202 3	3048 KGS CEC Legislative Fuel RF- 02-03, Oxygen Content <0.1 % m/m (EURO IV Gasoline)	AU	Comments sought from P&NG on 24.7.2023 M/o P&NG informed the committee that the case is under examination with them.
129.	FAIRSTREET SPORTS PRIVATE LIMITED HQRXIMLAPPLY00001262A M24	24.7.202 3	6814.4 LTR SHELL FUEL PR9587 DUCATI FUEL	AU	Recommended by P&NG. The committee decided to recommend the case subject to approval of the competent authority.
130.	YOUNG BUHMWOO INDIA COMPANY PRIVATE LIMITED HQRXIMLAPPLY00001428A M24	10.8.202 3	7500 MTS ISOPAR H	AU	Comments sought from P&NG on 11.8.2023
131.	KIRLOSKAR OIL ENGINES LIMITED	10.8.202 3	18000 KGS Diesel Test Fuel2-	AU	Comments sought from P&NG on 11.8.2023 M/o P&NG vide email dated 14.08.2023 has

	HQRXIMLAPPLY00001426A M24		D(HC)CFR86.113- 07(B)(2),GMID-230160		sought technical specifications from the firm. DL issued on 30.8.2023. The committee decided to send the reminder to the firm.
132.	FAIRSTREET SPORTS PRIVATE LIMITED HQRXIMLAPPLY00001416A M24	9.8.2023	1074 LTR GASOLINE - RACING FUEL	AU	Recommended by P&NG. The committee decided to recommend the case subject to approval of the competent authority.
Part 9	DoT and M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
133.	ECONOMIC EXPLOSIVES LIMITED HQRXIMLAPPLY00002244A M23	3.2.2023	1 no. MHR RPS-42 90-DEG SYSTEM	85261000	Comments sought from DoT on 6.2.2023. DoT vide email dated 09.02.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. Letter issued to the firm on 15.02.2023. Reply received from the firm and sent to the DoT on 23.06.2023. Comments sought from DGCA on 6.02.2023 DGCA informed the committee that case is under examination with them.
134.	SFO TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00002328A M23	15.2.202 3	10 nos. FIS Canned Air 10oz	28539090	Comments sought from DoT on 16.2.2023 DOT vide email dated 23.3.2023 has requested to ask the applicant regarding type of product whether it is radio frequency equipment or non-radio frequency equipment. Committee also decided to seek comments from DGCA/M/o Civil Aviation. Application

					sent to the DGCA on 19.04.2023. DGCA vide email dated 20.04.2023 informed that the ITC(HS) Code applied by the firm does not come under the purview of DGCA/MoCA. Committee decided to seek specific clarification on the end use of the given items for further examination. DL issued on 19.07.2023.
135.	SHRI SAI SAMARTH TECHNICAL SERVICES HQRXIMLAPPLY00000145A M24	20.4.2023	2 UNT RACON HEKLEO-2 XR-I Band X (9.3GHz - 9.5GHz)"	85308000	Comments sought from DoT on 25.04.2023. DoT vide email dated 25.05.2023 has requested to direct the applicant to submit technical literature of the equipment being imported. Letter issued to the firm on 25.05.2023. Reply received from the firm has been forwarded to DoT. DoT vide email dated 25.07.2023 has sought information from the firm. DL issued on 25.07.2023. Reply received from the firm and sent to the DoT on 25.07.2023. Comments sought from DGCA on 25.4.2023
136.	ABSTRACT CONCEPTS PRIVATE LIMITED HQRXIMLAPPLY00000193A M24	27.4.2023	3 UNT EA-XRN-9400 FMCW Radar Sensor, 10-10.5 GHz, Alphawave Golf (Pty) Ltd.,South Africa	85261000	Comments sought from DoT 28.04.2023. DoT vide email dated 24.05.2023 has requested to direct the applicant to obtain import license from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 25.05.2023. Reply received from the firm has been forwarded to DoT. Comments sought from DCGA on 28.4.2023

137.	ELCOME INTEGRATED SYSTEMS PRIVATE LIMITED HQRXIMLAPPLY00000260A M24	5.5.2023	1 NOS. RADAR KODEN MDC- 7912P 12KW WITH 6 FEET ANTENNA COMPLETE WITH ALL ACCESSORIES	85261000	Recommended by DoT vide email dated 27.07.2023. Recommended by DGCA vide email dated 13.06.2023 The committee decided to approve the case for supply to AMNS Ports Hazira Ltd, Sea Port, Gujarat subject to the conditions mentioned in the DoT email dated 27.07.2023 and DGCA email dated 13.06.2023.
138.	UNIQUE ENTERTAINMENT SERVICES HQRXIMLAPPLY00000283A M24	8.5.2023	176 NOS Audio & Visual Equipment	85182100	Comments sought from DoT on 9.5.2023 DoT vide email dated 25.05.2023 has requested to direct the applicant to submit technical literature of the equipment being imported. Letter issued to the firm on 25.05.2023. Reply received from the firm has been forwarded to DoT. DoT vide email dated 27.07.2023 has sought information from the firm. Letter issued to the firm on 27.07.2023. Comments sought from DGCA on 9.5.2023
139.	KUBOTA AGRICULTURAL MACHINERY INDIA PRIVATE LIMITED HQRXIMLAPPLY00001870A M23	16.12.20 22	1512 nos. navigational system as per Specification Catalogue	85269190	Comments sought from Meity& DoT on 13.01.2023. DoT vide email dated 27.07.2023 has requested to direct the applicant to submit product name (make and model) along with technical literature. ... Comments sought from DGCA on 19.5.2023. Reminder issued to the DGCA on 19.07.2023
140.	HARMAN INTERNATIONAL	13.6.202	2 NOS	85261000	Recommended by DoT vide email dated

	(INDIA) PRIVATE LIMITED HQRXIMLAPPLY00000630A M24	3	60-GHz to 64-GHz mmWave sensor, Stand- alone mode for form- factor deployment and testing		27.07.2023. Comments sought from DGCA on 14.6.2023
141.	AIRPORTS AUTHORITY OF INDIA HQRXIMLAPPLY00000856A M24	14.6.202 3	14 SET Dual High Power DME (HP DME) with Accessories, Dual Low Power DME (LP DME) with Accessories	85269110	Comments sought from DoT on 16.6.2023 DoT vide email dated 27.06.2023 has sought information from the firm. Comments sought from DGCA on 16.06.2023.
142.	HELLA INDIA AUTOMOTIVE PRIVATE LIMITED HQRXIMLAPPLY00001101A M24	6.7.2023	49200 PCS. Radar apparatus	85261000	Comments sought from DoT on 6.7.2023 Comments sought from DGCA on 06.07.2023
143.	APTIV COMPONENTS INDIA PRIVATE LIMITED HQRXIMLAPPLY00001142A M24	11.7.202 3	200000 NOS MODULE ASM SRR5 ECU RL (MODEL NO. 2H5TR)	85261000	Recommended by DoT vide email dated 21.08.2023. DGCA comments received vide email dated 25.07.2023 Committee decided to approve the application for 1,00,000 nos. As per comments from DoT and DGCA.
144.	INDIAN INSTITUTE OF TECHNOLOGY-BOMBAY HQRXIMLAPPLY00001146A M24	12.7.202 3	1 NOS [SF200004AA] eBee Series Radio tracker (receiver & transmitter)	85261000	Comments sought from DoT on 12.7.2023. DoT vide email dated 22.08.2023 has sought information from the firm. Recommended by DGCA vide email dated 24.08.2023.
145.	MAGIKMINDS SOFTWARE SERVICES PVT. LTD	27.1.210 23	11 POUNDS (LBS) CATALYST 2960-X	85176290, 85176990	Comments sought from MeitYon 31.1.2023. Meity vide OM dated 24.07.2023 suggested

	HQRXIMLAPPLY00002201A M23		FLEXSTACK PLUS STACKING MODULE; CISCO CATALYST 3560-CX 8 PORT POE IP BASE; EOS MERAKI MX100 ROUTER/SECURITY APPLIANCE etc.		to seek comments from DoT. Accordingly, the committee decided to seek comments from DoT. Comments sought from DoT on 18.08.2023
146.	MARKS MARINE RADIO PRIVATE LIMITED HQRXIMLAPPLY00001188A M24	17.7.202 3	1 NOS Marine S Band Radar 30KW TxFreq Range 3030 MHZ to 3070 MHZ	85261000	Comments sought from DOT On 17.7.2023 Comments sought from DGCA on 17.7.2023
147.	MARKS MARINE RADIO PRIVATE LIMITED HQRXIMLAPPLY00001189A M24	17.7.202 3	1 NOS MARINE X BAND RADAR 25KW TX Freq Range 9380MHz to 9440 MHz	85261000	Comments sought from DOT On 17.7.2023 Comments sought from DGCA on 17.7.2023
148.	ONELAP TELEMATICS PRIVATE LIMITED HQRXIMLAPPLY00001264A M24	24.7.202 3	100 NOS Global Positioning System (GPS) Receiver and GSM based ID card shaped Personal tracking system	85269190	Comments sought from DOT On 25.7.2023 Comments sought from DGCA on 25.7.2023
149.	ALPHA DESIGN TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00001419A M24	10.8.202 3	1 SET Technical Kit	85269110	Comments sought from DOT On 11.8.2023 Comments sought from DGCA on 11.8.2023
Part	M/o Civil Aviation				

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Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
150.	PN TRADE AND SERVICES HQRXIMLAPPLY00001367A M23	11.10.22	1 no. DJI MAVIC 2 ENTERPRISE ADVANCED DRONE	88069200	Comments sought from M/o Civil Aviation on 13.10.2022. M/o Civil Aviation vide OM dated 08.12.2022 has advised to consult Ministry of Home Affairs. Comments sought from MHA on 03.01.2023. Reminder sent to MHA on 19.04.2023. Committee decided to issue another reminder to PM division, MHA.
151.	PIXELLA PRIVATE LIMITED HQRXIMLAPPLY00002295A M23	12.2.2023	4 pcs. NANO DRONE LESS THAN 249 GRAMS (2 PCS RC EDITION + 2 PCS COMBO EDITION)	88062100	Comments received from M/o Civil Aviation on 19.07.2023. Committee decided to seek a clear and specific recommendation from MoCA onbonafide 'drone manufacturer' credentials.
152.	YOKOGAWA TECHNOLOGY SOLUTIONS INDIA PRIVATE LIMITED HQRXIMLAPPLY00002353A M23	17.2.2023	1 no. unmanned Aerial Vehicle (Parrot ANAFI Ai Drone)	88069200	Recommended by DGCA vide email dated 23.08.2023. The committee decided to approve the case for R&D purpose subject to the conditions mentioned in the DGCA vide email dated 23.08.2023.
153.	GARUDA AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY00001432A M24	11.8.2023	1 NOS B-25 Multi functional hybrid unmanned aerial vehicle	88069400	Comments sought from MOCA on 11.8.2023
Part 11	Department of Agriculture, Cooperation and Farmers' Welfare				
Sl.	Name of the applicant (M/s.)	Date of	Item for import	ITC (HS	Status

No.	&HQ File No.	receipt		Code)	
154.	PARDEEP TRADING CO. HQRXIMLAPPLY00000395A M24	23.5.202 3	500 MTS Ginger	9101110	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 24.5.2023. Committee decided to close the case till further inputs in this matter.
155.	GREENLAND FRESCO HQRXIMLAPPLY00000963A M24	20.6.202 3	135 MTS GINGER FRESH	9101110	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 21.6.2023. Committee decided to close the case till further inputs in this matter.
156.	ASHOK INDUSTRIES HQRXIMLAPPLY00001118A M24	6.7.2023	300 MTS MuskMelon& Melon Seed cucumismelo seed HSN 12077090	12077090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 10.7.2023
157.	KAN BIOSYS PRIVATE LIMITED HQRXIMLAPPLY00001355A M24	3.8.2023	20 LTR Product Name: EXSENTIA? IN-TECH ADJUVANT Composition: 467 g/L fatty acid methyl esters, C16-C18, and	38260000	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 7.8.2023
158.	SAMURAI TRADEX HQRXIMLAPPLY00001393A M24	7.8.2023	1800 MTS Muskmelon Seeds	12077090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 8.8.2023
159.	SHREE RADHEY DISTRIBUTORS LLP HQRXIMLAPPLY00001454A M24	14.8.202 3	500 MTS Musk melon seeds	12077090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 16.8.2023
160.	SHREE RADHEY ENTERPRISES HQRXIMLAPPLY00001460A	14.8.202 3	500 MTS Musk melon seeds	12077090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 16.8.2023

	M24				
161.	MIDAS OVERSEAS HQRXIMLAPPLY00001468A M24	15.8.202 3	400 MTS DRIED MUSKMELON SEEDS FOR HUMAN CONSUMPTION	12077090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 16.8.2023
162.	MEGHDOOT TRADING COMPANY HQRXIMLAPPLY00001482A M24	16.8.202 3	300 MTS DRIED MUSKMELON SEEDS FOR HUMAN CONSUMPTION	12077090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 17.8.2023
163.	SHREE KESHAV ENTERPRISES HQRXIMLAPPLY00001504A M24	18.8.202 3	300 MTS DRIED MUSKMELON SEEDS FOR HUMAN CONSUMPTION	12077090	Comments sought from D/o Agriculture, Cooperation and Farmer's Welfare on 18.08.2023
Part 12	MeitY				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
164.	VALEO INDIA PRIVATE LIMITED HQRXIMLAPPLY00000608A M23	22-06- 2022	1 SET Filters (CISPR 25 chamber)	85480000	Comments received from DoT vide email dated 21.09.2022. Application referred to MeitY on 30.08.2022. Meity vide email dated 01.08.2023 has sought information from the firm.
165.	NTT COMMUNICATIONS INDIA NETWORK SERVICES PRIVATE LIMITED	13.4.202 3	2 NOS 20 FT - Container No: XXXX640642/6 (Empty) -Old & Used , 20 FT -	86090000	Comments received from MeitY on 25.7.2023



	HQRXIMLAPPLY00000076A M24		Container No: XXXXX060127/8 (Empty) -old & used20		Comments received from MHI on 25.7.2023
166.	PHILIPS INDIA LIMITED HQRXIMLAPPLY00001138A M24	11.7.2023	73 PCS 459800251551 Host PC Monoplane Revised , 459800544031 Host PC Monoplane Revised_II etc.	84715000	The Committee decided to approve the case on ex-post facto basis.
167.	NTT DATA INFORMATION PROCESSING SERVICESPRIVATE LIMITED HQRXIMLAPPLY00000501A M24	5.6.2023	305 NOS CISCO ONE ISR 4451 (4GE, 3NIM, 25M, 8G, FLASH, 4G DRAM, IP8) S/n. FGL224430PB	8517699	Comments sought from MeitY on 2.8.2023 Meity vide email dated 22.08.2023 has sought information from the firm. Meity informed the committee that the case is under examination with them.
Part 13	PESO				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
168.	STUMPP SCHUELE CASINGS PRIVATE LIMITED HQRXIMLAPPLY00001579A M23	14.11.2022	100 kgs. PROPELLANT (SINGLE BASE) CBC 231	36010010	Comments sought from PESO on 16.11.2022. PESO vide letter dated 28.08.2023 has sought information from the firm.
169.	RAMAKRISHNA ENTERPRISES HQRXIMLAPPLY00001110A M24	6.7.2023	510 NOS Screamers - Accoustic bird and bear deterrent. Produces a loud screeching noise over 75m	36049090	Comments sought from PESO on 7.7.2023. PESO vide letter dated 25.08.2023 has sought information from the firm.

			(250') etc.		
170.	KELTECH ENERGIES LIMITED HQRXIMLAPPLY00001217A M24	18.7.2023	18000 KGS Tri-Nitro Toluene (TNT)	36020090	Recommended by PESO vide OM dated 02.08.2023. The committee decided to examine the case on file for the approval of competent authority.
171.	HLS ASIA LIMITED HQRXIMLAPPLY00001339A M24	2.8.2023	133015 NOS PART NO. 2321826, D1210 Detonator, UN0255, CLASS 1.4B, (Deto Electric) etc.	36030039, 36020090	Recommended by PESO vide OM dated 28.08.2023. The committee decided to examine the case on file for the approval of competent authority.
172.	SUKHDEV TECHNO INDIA LLP HQRXIMLAPPLY00001438A M24	11.8.2023	4290 PCS LALIZAS Hand Flare ASTROS, SOLAS/MED/USCG,, Red , LALIZAS Buoyant Smoke Signal ASTROS SOLAS/MED/USCG, Orange	36049010	Comments sought from PESO on 16.8.2023. PESO vide OM dated 28.08.2023 has sought information from the firm.
Part 14	MoEF&CC (SU Division)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
173.	ADITI INTERNATIONAL HQRXIMLAPPLY00002127A M23	18.1.2023	900 MT SANDAL WOOD / SANDAL WOOD LOGS (SANTALUM ALBUM)	44039922	Comments sought from MOEF&CC (SU Divn) on 19.1.2023 MoEF&CC(SU) Division vide OM dated 31.01.2023 has sought information from the firm. Letter issued to the firm on 02.02.2023. The committee decided to send reminder to the firm. Reply received from the firm and sent to MOEF&CC (SU Divn) email dated 15.03.2023. MoEF&CC(SU) Division vide

					OM dated 23.03.2023 has sought information from the firm. The committee decided to send letter to the firm. Letter sent to the firm on 16.05.2023. Committee decided to close the case till further inputs in this matter.
174.	NARESH INTERNATIONAL HQRXIMLAPPLY00002134A M23	19.1.2023	12 MT SANDAL WOOD(SANTALUM ALBUM)	44039922	Comments sought from MOEF&CC (SU Divn) on 30.1.2023. MoEF&CC(SU) Division vide OM dated 31.01.2023 has sought information from the firm. MoEF&CC(SU) Division vide OM dated 23.03.2023 has sought information from the firm. The committee decided to send letter to the firm. letter sent to the firm 16.05.2023.
175.	NARESH INTERNATIONAL HQRXIMLAPPLY00000156A M24	21.4.2023	12.25 MTS SANDAL WOOD (SANTALUM ALBUM)	44039922	Comments sought from MOEF&C(SU Divn) on 12.05.2023.
176.	NARESH INTERNATIONAL HQRXIMLAPPLY00000267A M24	04.05.2023	250 MTS SANDAL WOOD (SANTALUM ALBUM)	44039922	Comments sought from MOEF&C(SU Divn) on 18.05.2023.
177.	MALAYAGIRI ESSENTIAL OIL DISTILLERS HQRXIMLAPPLY00001166A M24	13.7.2023	20000 KGS SANTALUM ALBUM	44039922	Comments sought from MOEF&C(SU Divn) on 14.7.2023 MoEF&CC(SU) Division vide OM dated 24.07.2023 has sought information from the firm. DL issued on 25.07.2023.
178.	MALAYAGIRI ESSENTIAL OIL DISTILLERS HQRXIMLAPPLY00001171A	14.7.2023	12000 KGS SANTALUM ALBUM (SANDALWOOD)	44039922	Comments received from MOEF&CC (SU Divn) vide OM dated 28.08.2023. The committee decided to examine the case

	M24				on file for consideration of the competent authority.
179.	KURU AGRI PRODUCTS HQRXIMLAPPLY00001409A M24	9.8.2023	125 MTS SANDALWOOD /SANDALWOOD LOGS- SANTALUM ALBUM	44039922	Comments received from MOEF&CC (SU Divn) vide OM dated 28.08.2023. The committee decided to examine the case on file for consideration of the competent authority.
Part 15	MoEF&CC (OC)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
180.	Swastik Synergy Engineering Private Limited HQRXIMLAPPLY00001309A M23	24.9.2022	10000 kgs. 1,1,1,2,3,3,3- HEPTAFLUOROPROPA NE HFC 227 E A also Known as FM 200	29034600	Comments received from by MoEF&CC(OC) vide OM dated 18.10.2022. Reference the letter as provided by applicant, committee decided to seek specific clarification from PESO in reference to their letter dated 21.04.23 as to the nature of DGFT NOC sought by PESO. Committee decided to close the application till further inputs are received in this matter.
181.	SHREE NAKODA REFRIGERATION HQRXIMLAPPLY00002585A M23	13.3.2023	5040 kgs. R32 REFRIGERANT GAS	29034200	Comments received from MoEF&CC (OC) vide OM dated 24.03.2023. The Committee decided to seek clarification regarding the purpose of import. DL was issued on 17.04.2023. The committee decided to send a final reminder to the firm.
182.	FITECH ENGINEERS PVT LTD HQRXIMLAPPLY00002566A	10.3.2023	40000 kgs. HFC227ea	29034600	Recommended by MoEF&CC (OC) vide OM dated 21.03.2023. Clarification was sought from the firm

	M23				whether the said imports are for 'Trading' purposes or for Actual Use. The firm vide letter dated 12.07.2023 informed that the item shall be used for trading propose as well as self consumption. Accordingly, the committee decided to seek quantity required for actual use and for trading separately from the firm. DL issued on 18.08.2023.
183.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY00000011A M24	3.4.2023	100 GMS. 2-Chloro 1,1- difluoroethylene	29037900	Comment sought from MOEF (O) on 5.4.2023 MOEF&CC(OC) vide email dated 17.04.2023 has sought information from the firm. Committee decided to issue a reminder to the applicant. Reminder sent to the firm on 19.07.2023. The committee decided to send a final reminder to the firm.
184.	STALLION ENTERPRISES HQRXIMLAPPLY00000093A M24	13.4.2023	20010 KGS REFRIGERANT GAS R23 (TRIFLUOROMETHAN E)	29034100	Comments sought from MOEF(O) on 17.4.2023 MOEF&CC(OC) vide email dated 29.05.2023 has sought information from the firm. The committee decided to send a final reminder to the firm.
185.	MARINE SOLUTIONS HQRXIMLAPPLY00000437A M24	25.5.2023	10000 KGS BROMOTRIFLUOROM ETHANE	29037620	Comments sought from MOEF(O) on 29.5.2023 MOEF&CC(OC) vide OM dated 13.06.2023 has sought information from the firm.
186.	MIHAMA INDIA PRIVATE LIMITED	12.6.2023	400 MTS Opteon YF (HFO-1234yf)	29035100, 38276800,	Recommended by MoEF&CC (OC) vide OM dated 28.06.2023.

	HQRXIMLAPPLY00000618A M24		2.3.3.3 Tetrafluoropropene etc.	38279000, 38276900, 38276500, 38276300	The committee decided to seek Licence to Fill and Licence to Store from PESO from the firm for the gases applied. Letter issued on 19.07.2023. The committee decided to send reminder to the firm.
187.	VALUE REFRIGERANTS PRIVATE LIMITED HQRXIMLAPPLY00001200A M24	18.7.202 3	300 MTS REFRIGERANT GAS R410A	38276300	Recommended by MoEF&CC (OC) vide OM dated 08.08.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC (OC) vide OM dated 08.08.2023.
188.	VALUE REFRIGERANTS PRIVATE LIMITED HQRXIMLAPPLY00001179A M24	15.7.202 3	300 MTS REFRIGERANT GAS R410A	38276300	The applicant has withdrawn the application. Accordingly, the committee decided to close the case.
189.	VIVINA MARKETING PRIVATE LIMITED HQRXIMLAPPLY00001227A M24	20.7.202 3	2400 KGS HFC125 GAS	29034400	Comments received from MoEF&CC (OC) vide OM dated 08.08.2023. Committee decided to seek clarification on the specific purpose of import.
190.	VIVINA MARKETING PRIVATE LIMITED HQRXIMLAPPLY00001226A M24	20.7.202 3	6000 KGS HFC227 GAS	29034600	Comments received from MoEF&CC (OC) vide OM dated 08.08.2023. Committee decided to seek clarification on the specific purpose of import.
191.	GUJARAT FLUOROchemicals LIMITED HQRXIMLAPPLY00001284A M24	27.7.202 3	3000 MTS Refrigerant R32	29034200	Recommended by MoEF&CC (OC) vide OM dated 09.08.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC (OC) vide OM dated 09.08.2023.
192.	RESGUARDO INDUSTRIES	28.7.202	1000 KGS	29034600	Comments sought from MoEF&CC(O) on

	PRIVATE LIMITED HQRXIMLAPPLY00001301A M24	3	HFC227EA UL APPROVAL (FIRE EXTINGUISHING AGENT-1,1,1,2,3,3,3,- HEPTAFLUOROPROPA NE)		31.7.2023. MOEF&CC(OC) vide OM dated 09.08.2023 has sought information from the firm.
193.	STALLION INDIA FLUOROCHEMICALS PRIVATE LIMITED HQRXIMLAPPLY00001306A M24	28.7.202 3	500000 KGS Pentafluoroethane (Refrigerant Gas R125)	29034400	Recommended by MoEF&CC (OC) vide OM dated 09.08.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(OC) vide OM dated 09.08.2023.
194.	NAVIN FLUORINE ADVANCED SCIENCES LIMITED HQRXIMLAPPLY00001329A M24	1.8.2023	200 MTS ChloroFluoro Propane (mixtures of HCFC 241,242,243 and 244) Solstice ZD Intermediate	38273900	Not recommended by MoEF&CC (OC) vide OM dated 10.08.2023. The committee decided to reject the case as per comments received from MoEF&CC (OC) vide OM dated 10.08.2023.
195.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY00001334A M24	2.8.2023	15000 KGS DICHLOROPENTAFLU OROPRO PANE (HCFC- 225ca/cb for Feedstock application)	29037500	Comments sought from MoEF&CC(O) on 2.8.2023. MOEF&CC(OC) vide OM dated 10.08.2023 has sought information from the firm.
196.	GUJARAT FLUOROCHEMICALS LIMITED HQRXIMLAPPLY00001350A M24	3.8.2023	20 KGS DICHLOROPENTAFLU OROPRO PANE (HCFC- 225ca/cb for Feedstock application)	29037500	Comments sought from MoEF&CC(O) on 4.8.2023. MOEF&CC(OC) vide OM dated 10.08.2023 has sought information from the firm.
197.	THE CHEMOURS INDIA PRIVATE LIMITED HQRXIMLAPPLY00001394A	8.8.2023	500000 KGS FREON 123 90.8KG/200LB DRM FRB Code:BI0081P	29037200	Comments sought from MoEF&CC(O) on 8.8.2023

	M24				
198.	VAMSI LABS LIMITED HQRXIMLAPPLY00001452A M24	14.8.2023	500 KGS Bromofluoromethane (BFM)	29037900	Recommended by MoEF&CC (OC) vide OM dated 21.08.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC (OC) vide OM dated 21.08.2023.
199.	BHARAT ENGINEERING WORKS HQRXIMLAPPLY00001461A M24	14.8.2023	5000 KGS Bromochlorodifluoromethane (Halon-1211)	29037610	Comments sought from MoEF&CC(O) on 16.8.2023 MoEF&CC(O) vide OM dated 21.08.2023 has sought information from the firm.
200.	NEWAGE FIRE PROTECTION ENGINEERS PRIVATE LIMITED HQRXIMLAPPLY00001507A M24	18.8.2023	12000 KGS HALON 1211 (CHLORODIFLUOROBROMOMETHANE)	38272000	Comments sought from MoEF&CC(O) on 18.8.2023
Part 16	D/o C&PC				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
201.	Gujarat Fluorochemicals Limited HQRXIMLAPPLY00000585A M23	17-06-2022	25.000 KGA Chemical-1,4-Diiodooctafluorobutane	29037800	MoEF&CC(OC) vide OM dated 18.07.2022 has informed that they are not concerned with the matter. Comments sought from D/o C&PC. DL issued on 22.03.2023 on 06.09.2022. D/o C&PC informed the committee that the case is under examination with them.
202.	IND SWIFT	1.2.2023	2.5 kgs.	28459090	Comments sought from C&PC on 1.2.2023

	LABORATORIES LIMITED HQRXIMLAPPLY00002225A M23		Tert-Butanol-d10 and Sulfuric Acid-d2		The committee decided to send reminder to Chemical Division in D/o C&PC Comments sought from Dept. of Atomic Energy 15.03.2023. Committee decided to send a reminder to DAE. Reminder sent to the DAE on 19.07.2023.
203.	DMI DRAEXLMAIER MANUFACTURING INDIA PRIVATE LIMITED HQRXIMLAPPLY00002561A M23	31.3.202 3	100 PCS. USED Packaging Bags	63053900	Comments sought from C&PC on 6.4.2023. D/o C&PC vide email dated 11.05.2023 informed that the subject matter related to import of man-made textile materials: Other, which is not dealt under DC&PC. Committee decided to refer the application to M/o Textiles for comments. Comments sought from M/o Textiles on 23.06.2023. Committee decided to seek clarification form the applicant on the specific end use of the given items. DL issued on 19.07.2023.
204.	PON PURE CHEMICAL INDIA PRIVATE LIMITED HQRXIMLAPPLY00000352A M24	17.5.202 3	4000 MTS Denatured Ethyl Alcohol	22072000	Recommended by D/o C&PC vide OM dated 11.07.2023 The committee decided to approve the case for 2,360 MT subject to the conditions mentioned in the D/o C&PC vide OM dated 11.07.2023
205.	NAVIN FLUORINE INTERNATIONAL LIMITED HQRXIMLAPPLY00000786A M24	1.6.2023	21.8 MTS Pentafluoro ethyl iodide (PFEI)	29037800	Comments sought from MOEF&CC(O) on 16.6.2023 MoEF&CC vide OM dated 12.07.2023 has informed that since Hexafluoroisopropanol does not fall under the category of ODS and Hydrofluorocarbons, the comments of Ozone Cell may be treated as Nil.

					The committee decided to call for comments from D/o C&PC. Comments sought from C&PC on 17.08.2023
206.	SARASWATI CHEMICALS PRIVATE LIMITED HQRXIMLAPPLY00000972A M24	21.6.2023	9000 MTS ISO PROPYL ALCOHOL	29051220	Comments sought from C&PC on 4.7.2023. D/o C&PC vide email dated 04.07.2023 informed that the instant iso- propyl Alcohol import application is for stock and sale ; the trading activity. The Department of Chemicals and Petrochemicals (DCPC) provide comments/recommendation on the applications of actual users only, therefore there is no comment to offer from DCPC. The committee decided to reject the case as per comments received from D/o C&PC vide email dated 04.07.2023
207.	SRI LAVANYA AGENCY HQRXIMLAPPLY00001028A M24	28.6.2023	1500 KGS CHIP WASTAGE (PLASTICS)	39159090	Comments sought from C&PC on 3.7.2023 D/o C&PC vide email dated 06.07.2023 has sought inputs from MoEF&CC(HSMD)
208.	PIRAMAL PHARMA LIMITED HQRXIMLAPPLY00000147A M24	17.4.2023	20000 KGS HEXAFLUOROISOPRO PANOL (HFIP)	29034600	Comments sought from MOEF(O) on 30.5.2023 MOEF&CC(OC) vide email dated 28.06.2023 has sought information from the firm. MoEF&CC vide OM dated 12.07.2023 has informed that since Hexafluoroisopropanol does not fall under the category of ODS and Hydrofluorocarbons, the comments of Ozone Cell may be treated as Nil. The committee decided to call for comments

					from D/o C&PC. Comments sought from C&PC on 17.08.2023
209.	VARINDERA ORGANICS PRIVATE LIMITED HQRXIMLAPPLY00001288A M24	25.07.2023	5000 MT of Denatured Ethyl Alcohol	22072000	Recommended by D/o C&PC vide OM dated 16.08.2023 The committee decided to approve the case subject to the conditions mentioned in the D/o C&PC vide OM dated 16.08.2023
210.	INDIA GLYCOLS LIMITED HQRXIMLAPPLY00001406A M24	9.8.2023	135000000 KGS Ethyl alcohol and other spirits, denatured, of any strength	22072000	Comments sought from C&PC on 9.8.2023 DPIIT vide OM dated 09.08.2023 has sought information from the firm. DL issued on 28.08.2023.
211.	DHAMPUR SUGAR MILLS LIMITED HQRXIMLAPPLY00001437A M24	11.8.2023	20000 MTS Denatured Ethyl Alcohol	22072000	D/o C&PC vide email dated 16.08.2023 informed that the applicant firm has already been issued recommendation to DGFT dated 17.04.2023 for 15000 MT(copy attached), Denatured Ethyl Alcohol import (DEA) for the financial year 2023-24 to manufacturer Ethyl Acetate for their location Dhampur Sugar Mills Limited, Dhampur, Uttar Pradesh Pin-246761. Further, the applicant has not mentioned any reason in the application for additional quantity import of DEA required to manufacture Ethyl Acetate at the same location. In view of above the applicant firm may accordingly be communicated. The committee decided to reject the case as per comments received from D/o C&PC vide email dated 16.08.2023.
Part	MoEF&CC (HSMD)				

17					
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
212.	OHMIUM OPERATIONS PRIVATE LIMITED HQRXIMLAPPLY00000416A M24	25.5.2023	30 KGS Titanium power for Scientific research and development HS CODE 8108 20 00 for Electrolysers	81082000	Comments sought from MOEF (HSMD) on 26.5.2023
213.	COIR - ON FOAM PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY00000993A M24	22.6.2023	400 MTS FLEXIBLE SLABSTOCK OPEN CELL POLYETHER POLYURETHANE FOAM TRIMS	39159063	Comments sought from MOEF (HSMD) on 22.6.2023 Comments sought from C&PC on 22.6.2023
214.	REFMET METAL TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00001381A M24	7.8.2023	2500 MTS SPENT CATALYST /RESIDUE CONTAINING VANADIUM, NICKEL, COBALT, MOL YBDENUM	26209900	Recommended by MoEF&CC(HSMD) vide letter dated 13.07.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) vide letter dated 13.07.2023
215.	BROJION CONSULTANCY PRIVATE LIMITED HQRXIMLAPPLY00000112A M24	17.4.2023	20000 NOS SECOND HAND COMPUTER CABINET WITH STANDARD ACCESSORIES	84733099	Comments sought from MeiTY on 25.04.2023 Meity vide OM dated 26.07.2023 suggested seeking comments from MoEF&CC. Accordingly, the committee decided to seek comments from MoEF&CC. Comments sought from MOEF (HSMD) on 17.08.2023
216.	INDIAN INSTITUTE OF	14.7.2023	50 KGS	81082000	Comments sought from MOEF (HSMD) on

	TECHNOLOGY BHUBANESWAR HQRXIMLAPPLY00001177A M24	3	Ti-6Al-2Sn-4Zr-2Mo, 15-45 RDC-22-132		19.7.2023
Part 18	MoEF&CC (HSMD) & DPIIT				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
217.	Indo-Mim Private Limited HQRXIMLAPPLY00000998A M23	16.8.22	3000 Kgs F75 Scrap Material.	81053000	Committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. Comments sought from DPIIT on 17.08.2022.DPIIT vide OM dated 14.12.2022 & 20.12.2022 informed that they are not concerned in the matter. The committee decided to refer the case of M/o H&FW. Comments sought from M/oH&FW on 03.01.2023. Reminder sent on 21.03.2023, 17.05.2023, 23.06.2023 and 19.07.2023. Committee decided to close the case till further inputs in this matter.
218.	HABIB TRADING COMPANY HQRXIMLAPPLY00002059A M23	10.1.2023	500 MT DRAINED LEAD ACID BATTERY SCRAPS	85491100	The committee decided to direct the firm to apply online to MoEF&CC for NOC through their IWMS Portal. Letter issued to the firm on 01.02.2023. Comments sought from DPIIT on 11.01.2023. DPIIT informed the committee that case is under examination with them. Reminder sent to DPIIT on 17.05.2023, 1.06.2023 & 16.06.2023.

					The committee decided to send reminder to the DPIIT.
219.	TANMAY RECYCLING PRIVATE LIMITED HQRXIMLAPPLY00002433A M23	25.2.2023	1500 MT Used Rubber Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded).	40040000	Comments sought from MOEF (HSMD) on 27.2.2023 Comments sought from DPIIT on 27.2.2023. DPIIT vide OM dated 01.03.2023 has sought information from the firm. DL issued to the firm vide email dated 17.03.2023. The committee decided to send reminder to the firm. Reminder sent on 17.03.2023. The committee decided to send reminder to the firm. Reminder sent on 17.04.2023 & 17.05.2023. Committee decided to close the case as no reply has been received from the applicant.
220.	M J RUBBERS AND RECLAIMS HQRXIMLAPPLY00002632A M23	17.3.2023	2000 MT Used Rubber Tyre Scrap Truck, bus & other Radial Tyre either in Multiple cut or in Pressed & Baled Form	40040000	Recommended by MOEF(HSMD) vide OM dated 12.04.2023 Recommended by DPIIT vide OM dated 10.08.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 12.04.2023 and DPIIT OM dated 10.08.2023
221.	GAYATHRI RUBBER CORPORATION HQRXIMLAPPLY00002642A M23	17.3.2023	1500 MT Used Rubber Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled I Shredded)	40040000	Recommended by MOEF(HSMD) vide OM dated 29.05.2023 Recommended by DPIIT vide OM dated 07.08.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 29.05.2023 and DPIIT OM dated 07.08.2023 and subject to

					physical verification of the premises of the firm by the concerned RA.
222.	VICHOOR BITUCHEMICALS HQRXIMLAPPLY00002735A M23	29.3.2023	500 MT. Solid	40040000	Recommended by MoEF&CC(HSMD) vide letter dated 05.01.2023 Comments sought from DPIIT on 03.04.2023 Reply received from the firm and sent to the DPIIT on 21.06.2023 The committee decided to send reminder to the DPIIT.
223.	G.S. METALS HQRXIMLAPPLY00000040A M24	06.04.2023	1000 MTS. RADIO; RACKS; ROPES; RAILS; RENTS; RAKES; RELAY.	85481010,	Recommended by MOEF(HSMD) vide OM dated 17.03.2023 Comment sought from DPIIT on 10.4.2023 Reply received from the firm has been forwarded to DPIIT on 26.06.2023 The committee decided to send reminder to the DPIIT.
224.	NINE CORPORATION HQRXIMLAPPLY00000291A M24	5.5.2023	30000 MTS Used Rubber Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded).	40040000	Recommended by MOEF& CC vide OM dated 25.04.2023 Recommended by DPIIT vide OM dated 07.08.2023 The committee decided to approve the cases subject to the conditions mentioned in the MoEF&CC letter dated 25.05.2023 and DPIIT OM dated 07.08.2023
225.	M M ENTERPRISES HQRXIMLAPPLY00000300A M24	10.5.2023	54 MTS LEAD BATTERY PLATES (RAILS)	78020090	Recommended by MOEF& CC vide OM dated 15.03.2023 Comments sought from DPIIT on 11.5.2023. DPIIT vide OM dated 12.05.2023 has sought information from the firm. DL issued on

					12.05.2023. Reply received from the firm and sent to the DPIIT on 16.05.2023. DPIIT has sought information from the firm. DL issued on 20.06.2023. Reply received from the firm and sent to the DPIIT on 22.06.2023. The committee decided to send reminder to the DPIIT.
226.	A.P. RUBBER INDUSTRIES HQRXIMLAPPLY00000430A M24	27.5.2023	5000 MTS Used Rubber Tyre Scrap Truck,Bus&Other Radial Tyre either in Multiple Cut or in Pressed &Baled Form	40040000	The Committee decided to approve the case on Ex-post facto basis.
227.	AURICO RUBBER INDUSTRIES HQRXIMLAPPLY00000447A M24	27.5.2023	1500 MTS Used Rubber Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded).	40040000	Recommended by MOEF& CC vide OM dated 14.07.2023 Recommended by DPIIT vide OM dated 28.08.2023. The committee decided to approve the casesubject to the conditions mentioned in the MoEF&CC letter dated 14.07.2023 and DPIIT OM dated 28.08.2023
228.	ALP OVERSEAS PRIVATE LIMITED HQRXIMLAPPLY00000386A M24	23.5.2023	1500 MTS waste parings and scrap of rubber (other than hard rubber) and powders and granule	40040000	Recommended by MOEF& CC vide OM 19.5.2023 Comments sought from DPIIT on 23.5.2023 DPIIT vide OM dated 11.08.2023 has sought information from the firm. The firm replied to the query of DPIIT on 22.08.2023. DPIIT informed the committee that the case is under examination with them.
229.	JAIPREET INDUSTRIES LLP HQRXIMLAPPLY00000469A	1.6.2023	1500 MTS Used Rubber Tyres Scrap/	40040000	Recommended by MOEF& CC vide OM 26.5.2023

	M24		Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded).		Recommended by DPIIT vide OM 07.08.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 26.05.2023 and DPIIT OM dated 07.08.2023 and subject to physical verification of the premises of the firm by the concerned RA.
230.	A K RUBBER HQRXIMLAPPLY00000475A M24	1.6.2023	25050 MTS OLD USED RUBBER TYRE SCRAP (MULTIPLECUT/SHRE DDED/PRESS BALED)	40040000	Recommended by MOEF& CC vide OM 31.5.2023 Recommended by DPIIT vide OM 10.08.2023 The committee decided to approve the casesubject to the conditions mentioned in the MoEF&CC letter dated 31.05.2023 and DPIIT OM dated 10.08.2023
231.	AARADHYA ECO GREEN INDUSTRIES LLP HQRXIMLAPPLY00000547A M24	10.6.2023	10000 MTS Waste, parings and scrap of rubber (other than hard rubber) and powders and granules obtained there from.	40040000	Recommended by MOEF& CC vide OM 09.06.2023 Recommended for 7,230 MT by DPIIT vide OM dated 07.08.2023 The committee decided to approve the casefor,7230MT subject to the conditions mentioned in the MoEF&CC letter dated 09.06.2023 and DPIIT OM dated 07.08.2023
232.	WESTERN INDIA OIL COMPANY HQRXIMLAPPLY00000642A M24	13.6.2023	15400 MTS OLD/ USED RUBBER TYRE SCRAP IN PRESSED BALED/MU LTICUT/O NE CUT/SHRE DDED	40040000	Recommended by MOEF& CC vide OM 25.04.2023 Recommended for 15255MT by DPIIT vide OM 10.08.2023 The committee decided to approve the casefor 15,255MT subject to the conditions

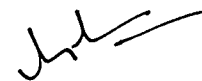
			FORM		mentioned in the MoEF&CC letter dated 25.04.2023 and DPIIT OM dated 10.08.2023
233.	GREEN RECYCLATER PRIVATE LIMITED HQRXIMLAPPLY00000785A M24	9.6.2023	6985 MTS SCRAP RUBBER TYRES/TUBES (PRESSED/BALED)	40040000	Recommended by MOEF& CC vide OM 09.06.2023 Recommended by DPIIT vide OM 10.08.2023 The committee decided to approve the casesubject to the conditions mentioned in the MoEF&CC letter dated 09.06.2023 and DPIIT OM dated 10.08.2023.
234.	3R RECYCLER HQRXIMLAPPLY00000509A M24	6.6.2023	100MTs Lithium-Ion Battery Scrap	85491900	Recommended by MOEF& CC vide OM 25.05.2023 Comments sought from DPIIT on 7.6.2023 The committee decided to send reminder to the DPIIT.
235.	AXTRON TEXCHEM (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00001022A M24	27.6.2023	21670 MTS Used Rubber TyresScrap(Multiple-cuts/Shredded/Pressed Baled)Basel No. (B3080/B3140)	40040000	Recommended by MoEF&CC vide OM dated 07.07.2023 Recommended for 14974 MT by DPIIT vide OM 28.08.2023. The committee decided to approve the casefor 14,974MT subject to the conditions mentioned in the MoEF&CC letter dated 07.07.2023 and DPIIT OM dated 28.08.2023
236.	TINNA RUBBER AND INFRASTRUCTURE LIMITED HQRXIMLAPPLY00000957A M24	15.6.2023	16490 MTS OLD/ USED RUBBER TYRE SCRAP (WITH MULTIPLE CUTS/SHREDS/PRESS BALED)	40040000	Recommended by MOEF& CC vide OM 09.06.2023 Recommended for 13374 MT by DPIIT vide OM 24.08.2023 The committee decided to approve the casefor 13,374MT subject to the conditions

					mentioned in the MoEF&CC letter dated 09.06.2023 and DPIIT OM dated 24.08.2023
237.	DASHMESH RUBBER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00000997A M24	22.6.2023	40815 MT OLD USED RUBBER TYRE SCRAP (MULTIPLECUT/SHREDDED/PRESS BALED)	40040000	The Committee decided to approve the case on Ex-post facto basis.
238.	PLANETFIRST GREEN PRIVATE LIMITED HQRXIMLAPPLY00001014A M24	24.6.2023	250 MTS. SCRAP BATTERY PLATES - ISRI RAILS	85491100	Recommended by MOEF& CC vide OM 22.06.2023 Comments sought from DPIIT on 26.6.2023 The committee decided to send a reminder to the DPIIT.
239.	NYLE RECYCLING HQRXIMLAPPLY00001027A M24	28.6.2023	1500 MTS Used Radial/ Non-Radial Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MOEF& CC vide OM 25.05.2023 Comments sought from DPIIT on 3.7.2023 DPIIT informed the committee that the case is under examination with them.
240.	GRP LIMITED HQRXIMLAPPLY00001035A M24	29.6.2023	18030 MTS Old & Used Rubber TyreScrap(Multiplecut/Shredded/Press baled)	40040000	Recommended by MOEF& CC vide OM 13.06.2023 Recommended for 14923 MT by DPIIT vide OM 28.08.2023. The committee decided to approve the case for 14,923 MT subject to the conditions mentioned in the MoEF&CC letter dated 13.06.2023 and DPIIT OM dated 28.08.2023
241.	MITTAL APPLIANCES LIMITED	5.7.2023	25 MTS Discharged Cartridges	74040021	Comments sought from MOEF& CC on 06.07.2023

	HQRXIMLAPPLY00001094A M24		Scrap (Brass 70/30 & 90/10) as per ISRI Code Covered as lace/lark/lamb/lake		Comments sought from DPIIT on 06.07.2023 DPIIT vide OM dated 19.07.2023 has sought information from the firm. DL issued on 19.07.2023. The committee decided to send the reminder to the firm.
242.	ALPHA RUBBERS HQRXIMLAPPLY00000012A M24	3.4.2023	120 MTS. 30*30 mm rubber chips	40040000	Recommended by MoEF&CC vide letter dated 09.06.2023 Comment sought from DPIIT on 5.4.2023 DPIIT vide OM dated 11.04.2023 has sought information from the firm. DL issued on 19.04.2023. Reply received from the firm and sent to the DPIIT on 23.06.2023. DPIIT vide OM dated 30.06.2023 has sought information from the firm. DL issued on 30.08.2023.
243.	ALIVE CASTERS INDIA HQRXIMLAPPLY00001034A M24	29.6.2023	750 MTS Used Radial/ Non Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Press Baled / Shredded).	40040000	Comments sought from DPIIT on DPIIT-3.7.2023 Comments sought from MoEF&CC on 19.07.2023
244.	ALIVE CASTERS INDIA HQRXIMLAPPLY00001031A M24	29.6.2023	750 MTS Used Radial/ Non Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Press Baled / Shredded).	40040000	Comments sought from DPIIT on DPIIT-3.7.2023 Comments sought from MoEF&CC on 19.07.2023. Application is duplicate, accordingly committee decided to close the case.
245.	GAYATHREE INDUSTRIES HQRXIMLAPPLY00001071A M24	3.7.2023	2100 MTS Used Rubber Tyres Scrap (Multiple-cuts/Shredded/Single-cut)	40040000	Recommended by MoEF&CC vide letter dated 13.06.2023 Recommended for 1723 MT by DPIIT vide letter dated 07.08.2023 The committee decided to approve the case for 1,723 MT subject to the conditions

					mentioned in the MoEF&CC letter dated 13.06.2023 and DPIIT OM dated 07.08.2023
246.	KLEMENT INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00001107A M24	6.7.2023	1500 MTS Used Radial/Non-Radial Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Comments sought from MoEF&CC on 07.07.2023 Comments sought from DPIIT on DPIIT-7.7.2023 DPIIT vide OM dated 14.07.2023 has sought information from the firm. DL issued on 18.07.2023. The committee decided to send reminder to the firm.
247.	APL METALS LIMITED HQRXIMLAPPLY00001123A M24	29.6.2023	12000 MTS Lead Scrap as per ISRI "RAILS"	85491100	Recommended by MoEF&CC vide letter dated 07.07.2023 Recommended for 11,219 MT by DPIIT vide OM dated 21.07.2023 The committee decided to approve the case for 11,219MT subject to the conditions mentioned in the MoEF&CC letter dated 07.07.2023 and DPIIT OM dated 21.07.2023
248.	LESCA INTERNATIONAL HQRXIMLAPPLY00001126A M24	10.7.2023	15820 MTS Old and Used Rubber Tyres& tubes Scrap (multiple Cuts/ Press Baled/ Shredded)	40040000	Recommended by MoEF&CC vide letter dated 06.07.2023 Recommended for 14,253 MT by DPIIT vide letter dated 07.08.2023 The committee decided to approve the case for 14,253MT subject to the conditions mentioned in the MoEF&CC letter dated 06.07.2023 and DPIIT OM dated 07.08.2023
249.	VALENCIA RUBBER TECH	10.7.2023	22770 MTS	40040000	Recommended by MoEF&CC vide letter

	LLP HQRXIMLAPPLY00001132A M24	3	Used Radial/ Non-Radial Tyres Scrap /Tubes Scrap (Multiple Cuts/Press Baled / Shredded)		dated 06.07.2023 Recommended by DPIIT vide letter dated 10.08.2023 The committee decided to approve the casesubject to the conditions mentioned in the MoEF&CC letter dated 06.07.2023 and DPIIT OM dated 10.08.2023
250.	SHREE MANGAL RADHIKA INDUSTRIES HQRXIMLAPPLY00001145A M24	11.7.202 3	2080 MTS Used Radial/ Non-Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled/ Shredded)	40040000	Recommended by MoEF&CC vide letter dated 06.07.2023 Recommended by DPIIT vide letter dated 07.08.2023 The committee decided to approve the casesubject to the conditions mentioned in the MoEF&CC letter dated 06.07.2023 and DPIIT OM dated 07.08.2023
251.	CHAITANYA MALHAR CRUMBS AND RECLAIM PRIVATE LIMITED HQRXIMLAPPLY00001163A M24	13.7.202 3	4950 MTS Used Radial/ Non-Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)	40040000	Recommended by MoEF&CC vide letter dated 06.07.2023 Recommended for 4,930 MT by DPIIT vide letter dated 07.08.2023 The committee decided to approve the case for 4,930MTsubject to the conditions mentioned in the MoEF&CC letter dated 06.07.2023 and DPIIT OM dated 07.08.2023
252.	TINNA RUBBER AND INFRASTRUCTURE	17.7.202 3	5660 MTS OLD/ USED RUBBER	40040000	Recommended by MoEF&CC vide letter dated 03.07.2023

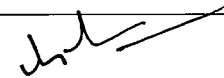


	LIMITED HQRXIMLAPPLY00001196A M24		TYRE SCRAP (WITH MULTIPLE CUTS/SHREDS/PRESS BALED)		Recommended for 4513MT by DPIIT vide letter dated 28.08.2023 The committee decided to approve the case for 4,513MT subject to the conditions mentioned in the MoEF&CC letter dated 06.07.2023 and DPIIT OM dated 28.08.2023
253.	KARTHIKEYA RUBBER COMPANY HQRXIMLAPPLY00001206A M24	18.7.202 3	3400 MTS USED RUBBER TYRE SCRAP IN PRESSED BALED/ MULTICUT/ONE CUT IN BEAD WIRE/ SHREDDED FORM	40040000	Recommended by MoEF&CC vide letter dated 08.04.2023 Comments sought from DPIIT on 20.7.2023 DPIIT vide OM dated 24.07.2023 has sought information from the firm. The committee decided to send the reminder to the firm.
254.	SHITAL RUBBER HQRXIMLAPPLY00001224A M24	20.7.202 3	3480 MTS Used Radial/ Non-Radial Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC vide letter dated 07.07.2023 Recommended by DPIIT vide letter dated 07.08.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 07.07.2023 and DPIIT OM dated 07.08.2023
255.	GRAVITA INDIA LIMITED HQRXIMLAPPLY00001235A M24	20.7.202 3	49,000 MTS Lead Scrap (ISRI Code Rains, Rink, Rails, Radio, Racks, Ropes, Rakes, Rents, Relay, Rono& Roper)	85491100	Comments received from MoEF&CC vide letter dated 15.06.2023 Comments received from by DPIIT vide OM dated 22.08.2023. Committee decided to call for the prior informed consent of the export country for RAINS & RINK as per comments of DPIIT.

256.	RADHE EXIM PRIVATE LIMITED HQRXIMLAPPLY00001271A M24	25.7.2023	17000 MTS Used Radial/ Non-Radial Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)	40040000	Recommended by MoEF&CC vide letter dated 07.07.2023. Recommended by DPIIT vide OM dated 28.08.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 07.07.2023 and DPIIT OM dated 22.08.2023
257.	HARYANA RUBBER INDUSTRIES HQRXIMLAPPLY00001290A M24	22.7.2023	12410MT Used Radial / Non- Radial Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC vide letter dated 07.07.2023 Recommended for 6,205 MT by DPIIT vide OM dated 07.08.2023 The committee decided to approve the case for 6,205 MTs subject to the conditions mentioned in the MoEF&CC letter dated 07.07.2023 and DPIIT OM dated 07.08.2023
258.	ASHA IMPORT AND EXPORT HQRXIMLAPPLY00001291A M24	26.7.2023	6000 MTS Used Radial/Non-Radial Tyres Scrap /Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	40040000	Recommended by MoEF&CC vide letter dated 09.06.2023 Recommended for 5456MT by DPIIT vide OM dated 10.08.2023 The committee decided to approve the case for 5,456 MTs subject to the conditions mentioned in the MoEF&CC letter dated 09.06.2023 and DPIIT OM dated 10.08.2023
259.	RECMET ALLOYS PVT. LTD.	26.7.2023	3000 MTS Lead Battery Scrap (ISRI)	85491100	Recommended by MoEF&CC vide letter dated 23.05.2023.



	HQRXIMLAPPLY00001296A M24		Code : RAINS)		Comments sought from DPIIT on DPIIT on 28.7.2023. DPIIT vide OM dated 04.08.2023 has sought information from the firm. The committee decided to send the reminder to the DPIIT.
260.	PHENIX ENTERPRISE HQRXIMLAPPLY00001293A M24	27.7.2023	8580 MTS Used rubber tyre with one cut with wire and used rubber and tube tyre scrap (pressed and baled)	40040000	Recommended by MoEF&CC vide letter dated 01.06.2023. Comments sought from DPIIT on DPIIT on 28.7.2023 DPIIT informed the committee that the case is under examination with them.
261.	GREEN RUBBER INDUSTRIES HQRXIMLAPPLY00001377A M24	5.8.2023	8210 MTS Old & Used Rubber Tyres/ Butyl Tubes Scrap (Pressed /baled / shredded / multi cuts)	40040000	Recommended by MoEF&CC vide letter dated 04.08.2023. Recommended by DPIIT vide OM dated 24.08.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC letter dated 04.08.2023 and DPIIT OM dated 24.08.2023
262.	PARAS RUBBER INDUSTRIES HQRXIMLAPPLY00001376A M24	5.8.2023	1610 MTS Old & Used Rubber Tyres& Butyl Tubes Scrap (Multi-cut/Shredded/Pressed Baled)	40040000	Recommended by MoEF&CC vide letter dated 04.08.2023. Recommended by DPIIT vide OM dated 17.08.2023 The committee decided to approve the casesubject to the conditions mentioned in the MoEF&CC letter dated 04.08.2023 and DPIIT OM dated 17.08.2023
263.	BUY AND SALE COMPANY HQRXIMLAPPLY00001386A	8.8.2023	10000 MT OLD USED	40040000	Recommended by MoEF&CC vide letter dated 04.08.2023.



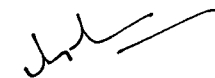
	M24		TYRES/SHREDDED SCRAP WITH MULTICUT/UNCUT/BA LED &PRESSED/TRIPPLED/ CUTIN BEADWIRE/LOOSE FORM		Recommended for 8020MT by DPIIT vide OM dated 24.08.2023 The committee decided to approve the casefor 8,020 MT subject to the conditions mentioned in the MoEF&CC letter dated 04.08.2023 and DPIIT OM dated 24.08.2023
264.	SHRI MAHAVIR RUBBER INDUSTRY HQRXIMLAPPLY00001374A M24	5.8.2023	12970 MTS Old and Used Rubber Tyres Scrap/Tubes Scrap (Multiple Cuts/Pressed Baled/Shredded)	40040000	Recommended by MoEF&CC vide letter dated 04.08.2023. Recommended for 6468MT by DPIIT vide OM dated 28.08.2023 The committee decided to approve the casefor 6,468 MTs subject to the conditions mentioned in the MoEF&CC letter dated 04.08.2023 and DPIIT OM dated 28.08.2023
265.	GREEN RUBBER CRUMB PRIVATE LIMITED HQRXIMLAPPLY00001400A M24	8.8.2023	33620 MTS Old and used tyres scrap in pressed baled/ multicut/ shredded/ crumb form in loose & in bags	40040000	Recommended by MoEF&CC vide letter dated 07.08.2023. Recommended for 33237MT by DPIIT vide OM dated 24.08.2023 The committee decided to approve the case for 33,237MTsubject to the conditions mentioned in the MoEF&CC letter dated 07.08.2023 and DPIIT OM dated 24.08.2023
266.	CHENNAI CRUMB INDUSTRIES	7.8.2023	2820 MTS "Used Rubber Tyre Scrap	40040000	Recommended by MoEF&CC vide letter dated 04.08.2023.



	HQRXIMLAPPLY00001401A M24		- Multiple cut or Pressed &Baled form"		Comments sought from DPIIT on DPIIT on 9.8.2023
267.	TINNA RUBBER AND INFRASTRUCTURE LIMITED HQRXIMLAPPLY00001421A M24	9.8.2023	25474 MTS OLD / USED TYRE SCRAP (WITH MULTIPLE CUTS/SHREDS/PRESS BALED)	40040000	Recommended by MoEF&CC vide letter dated 04.08.2023. Recommended for 25005MT by DPIIT vide OM dated 28.08.2023 The committee decided to approve the casefor 25,005MTsubject to the conditions mentioned in the MoEF&CC letter dated 04.08.2023 and DPIIT OM dated 28.08.2023
268.	GREAT GRANULE PRIVATE LIMITED HQRXIMLAPPLY00001427A M24	10.8.2023	32750 MTS Old and used tyres scrap in pressed baled/ multicut/shredded/ crumb form	40040000	Recommended by MoEF&CC vide letter dated 07.08.2023. Recommended for 28577MT by DPIIT vide OM dated 28.08.2023 The committee decided to approve the casefor 28,577MTsubject to the conditions mentioned in the MoEF&CC letter dated 07.08.2023 and DPIIT OM dated 28.08.2023
269.	GANPATI INDUSTRIES UNIT II HQRXIMLAPPLY00001439A M24	11.8.2023	19460 MTS USED RUBBER TYRE WITH MULTIPLE CUTS OR SINGLE CUT OR SHREDDED OR PRESS BALED OR LOOSE FORM	40040000	Recommended by MoEF&CC vide letter dated 04.08.2023. Comments sought from DPIIT on DPIIT on 16.8.2023 DPIIT informed the committee that the case is under examination with them.
270.	SHIV SAI TECHNICAL INDUSTRIES	13.8.2023	2000 MTS TYRE RUBBER SCRAPH	40040000	Recommended by MoEF&CC vide letter dated 02.08.2023.

	HQRXIMLAPPLY00001450A M24		LESS THEN 10 MESH		Comments sought from DPIIT on DPIIT on 16.8.2023 DPIIT vide OM dated 24.08.2023 has sought information from the firm DPIIT informed the committee that the case is under examination with them.
271.	A One Rubber Industries HQRXIMLAPPLY00001471A M24	14.8.2023	3210 MTS RUBBER TYRES/TUBE SCRAP (PRESSED/BALED)	40040000	Recommended by MoEF&CC vide letter dated 04.01.2023. Recommended by DPIIT vide OM dated 24.08.2023 The committee decided to approve the casesubject to the conditions mentioned in the MoEF&CC letter dated 04.01.2023 and DPIIT OM dated 24.08.2023
272.	ECOSIBLE RECYCLERS PRIVATE LIMITED HQRXIMLAPPLY00002464A M23	28.2.2023	59 kgs Waste and scrap Predominantly Aluminium and Copper	26209900	Comments received from MoEF&CC(HSMD) vide email dated 18.08.2023. Committee decided to call for a valid CTO and HW authorisation.
Part 19	DPIIT				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
273.	Plansee India High Performance Materials Private Limited HQRXIMLAPPLY00001518A M23	4.11.2022	24.2 kgs. PALSIL-10 WIRE, 1.2 MM and CUSIL WIRE, 1.2 MM	71102900, 71069290	Comments sought from DPIIT on 07.11.2022 Reply received from the firm sent to the DPIIT 15.03.2023. Reminder sent to DPIIT on 17.05.2023.
274.	EFFICIENT METHODS HQRXIMLAPPLY00001001A	23.6.2023	3.732 KGS Sheets, plates, strips,	71069210	Committee decided to seek comments from DPIIT. Comments sought from DPIIT on

	M24		tubes and pipes		17.08.2023
275.	SAFE A&T TECHNOLOGY PRIVATE LIMITED HQRXIMLAPPLY00002142A M23	19.1.2023	1.262 MT SILVER BRAZING ALLOY	71069290	Comments sought from DPIIT on 20.1.2023 The committee decided to send reminder to DPIIT. Reminder sent to DPIIT on 17.03.2023. The committee decided to send reminder to DPIIT. DPIIT vide OM dated 28.03.2023 has sought information from the firm. DL issued on 17.04.2023. Reminder sent on 17.05.2023. Committee decided to send a final reminder to the applicant. Reply received to the firm and sent to the DPIIT on 16.06.2023.
276.	TRIUMPH INTERNATIONAL (INDIA) PRIVATE LIMITED HQRXIMLAPPLY00002350A M23	17.2.2023	9000 pcs. Office and Archive Shelving, double sided use [H=2.000mm(8x), 2.500mm(8x), 3.000 mm(10x)]	73089090	Not recommended by DPIIT vide OM dated 28.08.2023. The committee decided to reject the case as per comments received from DPIIT vide OM dated 28.08.2023.
277.	P/M TOOLS & ABRASIVES HQRXIMLAPPLY00002565A M23	10.3.2023	100 kgs. Brazing/Silver Brazing Alloys in the form of foil or sheet of different thickness/sizes and Brazing/Silver Brazing Alloys in the form of Powder	71069210, 71061000	Comments sought from DPIIT on 13.3.2023 DPIIT vide OM dated 24.08.2023 has sought information from the firm.



278.	MICHY RUBBERS HQRXIMLAPPLY00000133A M24	19.4.202 3	7500 MTS RUBBER CRUMB/GRANULES HAVING MESH SIZE FINER THEN 10 MESH & DEVOID OF IRON/STEEL & MOST OF THE FIBER	40040000	Comments sought from DPIIT on 20.4.2023. DPIIT vide OM dated 28.04.2023 has sought information from the firm. DL issued on 02.05.2023. Reply received from the firm and sent to the DPIIT on 16.06.2023.
279.	MCLEO BEADS AND HANDICRAFT PRIVATE LIMITED HQRXIMLAPPLY00000138A M24	19.4.202 3	30 KGS silver tubes	71069210	Comments sought from DPIIT on 25.4.2023. Committee decided to send a reminder to DPIIT. Reminder sent on 18.08.2023.
280.	BOSCH LIMITED HQRXIMLAPPLY00000983A M24	21.6.202 3	38000 NOS Silver electrodes CP_0061W001 / (Diameter range- 0.125 to 0.279 mm)	71069290	Recommended for 28000nos. by DPIIT vide OM dated 22.08.2023 The committee decided to approve the case on ex-post facto basis.
281.	MICRO CONCEPT TOOLS HQRXIMLAPPLY00001176A M24	14.7.202 3	15 KGS ABGOBRAZE 49H ROD 0.5MM DIA X 500MML	71069290	Comments sought from DPIIT on 17.7.2023
282.	TINNA RUBBER AND INFRASTRUCTURE LIMITED HQRXIMLAPPLY00001039A M24	30.6.202 3	500 MTS Rubber Crumb/ Granules mesh size finer than 10 Mesh	40040000	The Committee decided to approve the case on Ex-post facto basis.
283.	TINNA RUBBER AND INFRASTRUCTURE LIMITED	30.6.202 3	500 MTS Rubber Crumb/ Granules mesh size finer than 10	40040000	The Committee decided to approve the case on Ex-post facto basis.

	HQRXIMLAPPLY00001038A M24		Mesh		
284.	TINNA RUBBER AND INFRASTRUCTURE LIMITED HQRXIMLAPPLY00001037A M24	30.6.202 3	500 MTS Rubber Crumb/ Granules mesh size finer than 10 Mesh	40040000	The Committee decided to approve the case on Ex-post facto basis.
285.	TINNA RUBBER AND INFRASTRUCTURE LIMITED HQRXIMLAPPLY00001036A M24	30.6.202 3	300 MTS Rubber Crumb/ Granules mesh size finer than 10 Mesh	40040000	The Committee decided to approve the case on Ex-post facto basis.
286.	BRADKEN INDIA PRIVATE LIMITED HQRXIMLAPPLY00000411A M24	25.5.202 3	7802 MTS MOLYBDENUM WASTE AND SCRAP	81029700	Comments received from M/o Steel on 27.07.2023. M/oSteel informed that the given matter is not under their purview. Comments received from MoEF&CC on 18.08.2023. The committee decided to examine the case on file.
287.	TINNA RUBBER AND INFRASTRUCTURE LIMITED HQRXIMLAPPLY00001336A M24	2.8.2023	3000 MTS Rubber Crumb/ Granules mesh size finer than 10 Mesh	40040000	Recommended by DPIIT vide OM dated 24.08.2023 The committee decided to approve the casesubject to the conditions mentioned in the DPIIT OM dated 24.08.2023.
288.	TINNA RUBBER AND INFRASTRUCTURE LIMITED HQRXIMLAPPLY00001337A M24	2.8.2023	1000 MTS Rubber Crumb/ Granules mesh size finer than 10 Mesh	40040000	Recommended by DPIIT vide OM dated 28.08.2023. The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 28.08.2023.

289.	TINNA RUBBER AND INFRASTRUCTURE LIMITED HQRXIMLAPPLY00001343A M24	2.8.2023	3000 MTS Rubber Crumb/ Granules mesh size finer than 10 Mesh	40040000	Recommended by DPIIT vide OM dated 22.08.2023. The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 22.08.2023.
290.	TINNA RUBBER AND INFRASTRUCTURE LIMITED HQRXIMLAPPLY00001344A M24	2.8.2023	3000 MTS Rubber Crumb/ Granules mesh size finer than 10 Mesh	40040000	Recommended by DPIIT vide OM dated 22.08.2023 The committee decided to approve the case subject to the conditions mentioned in the DPIIT OM dated 22.08.2023.
291.	DASHMESH RUBBER PRODUCTS HQRXIMLAPPLY00001379A M24	5.8.2023	10000 MTS RUBBER CRUMB/GRANULES HAVING MESH SIZE FINER THAN 10 MESH AND DEVOID OF IRON/STEEL & MOST OF FIBER etc.	40040000	Comments sought from DPIIT on 7.8.2023 DPIIT vide OM dated 11.08.2023 has sought information from the firm. DL issued on 16.08.2023. The committee decided to send the reminder to the firm.
292.	WHITE ROCK INDUSTRIES LLP HQRXIMLAPPLY00001383A M24	7.8.2023	29000 MTS Rubber Crumb/Granules having mesh size Finer then 10 Mesh &Devoid of Iron/Steel &Most of the fibers	40040000	Comments sought from DPIIT on 7.8.2023 DPIIT informed the committee that the case is under examination with them.
293.	SHIV SAI TECHNICAL INDUSTRIES HQRXIMLAPPLY00001395A M24	8.8.2023	1500 MTS MULTIPLE CUT 3 PICE CUT AND PRESS BALED	40040000	Comments sought from DPIIT on 8.8.2023 DPIIT informed the committee that the case is under examination with them.



294.	DASHMESH RUBBER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00001415A M24	9.8.2023	10000 MTS RUBBER CRUMB/GRANULES HAVING MESH SIZE FINER THAN 10 MESH AND DEVOID OF IRON/STEEL & MOST OF FIBERS	40040000	Comments sought from DPIIT on 11.8.2023 DPIIT vide OM dated 11.08.2023 has sought information from the firm. DPIIT informed the committee that the case is under examination with them.
295.	A K RUBBER HQRXIMLAPPLY00001430A M24	7.8.2023	10000 MTS RUBBER CRUMB/GRANULES HAVING MESH SIZE FINER THAN 10 MESH AND DEVOID OF IRON & STEEL AND MOST OF FIBE	40040000	Comments sought from DPIIT on 11.8.2023 DPIIT informed the committee that the case is under examination with them.
296.	GODFREY PHILLIPS INDIA LIMITED HQRXIMLAPPLY00001491A M24	17.8.2023	500000 NOS TAX STAMPS	49070010	Comments received from DPIIT. Committee decided to examine the case on file.
297.	MSS RUBBER AND RECLAIMS PRIVATE LIMITED HQRXIMLAPPLY00001501A M24	18.8.2023	8500 MTS Crumb Rubber/granule of mesh size finer than 10 mesh to 30 mesh	40040000	Comments sought from DPIIT on 18.8.2023 DPIIT vide OM dated 22.08.2023 has sought information from the firm. DL issued on 24.08.2023.



298.	MICHY INDUSTRIES HQRXIMLAPPLY00001246A M24	21.7.202 3	7500 MTS Rubber Crumb/Granules having mesh size finer then 10 mesh & devoid of Iron/Steel & most of the fiber	40040000	Comments sought from DPIIT on 24.7.2023 DPIIT vide OM dated 28.07.2023 has sought information from the firm.
299.	GUJARAT GUARDIAN LIMITED HQRXIMLAPPLY00001202A M24	17.7.202 3	2 Set (SILVER TARGETS) (FOR FLOAT GLASS/MIRROR PLANT) AG 3N7 3010X244X22 MM 20T	71069290	Comments sought from DPIIT on 20.7.2023. DPIIT vide OM dated 02.08.2023 has sought information from the firm.
Part 20	Department of Health & Family Welfare				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
300.	JAN VIKAS SAMITI HQRXIMLAPPLY00001552A M23	11.11.20 22	100 nos. Refurbished Wheelchairs For Children With Disability And Airpump For Wheelchairs	87131090, 84131110	Comments sought from DPIIT on 11.11.2022 DPIIT vide OM dated 21.12.2022 informed that they are not concerned. Comments sought from Health & Family Welfare on 13.03.2023. Committee decided to close the case till further inputs in this matter.
301.	JAN VIKAS SAMITI HQRXIMLAPPLY00001981A M23	30.12.20 22	100 nos. REFURBISHED WHEELCHAIRS FOR CHILDREN WITH DISABILITY and Airpump for Wheelchairs	87131090, 84131110	Comments sought from DPIIT on 30.12.2022. The committee decided to refer the case to Ministry of Health and Family Welfare. Comments sought from Health & Family Welfare on 13.03.2023. Committee decided to close the case till further inputs in this matter.

302.	SOCIAL WORK AND RESEARCH CENTRE HQRXIMLAPPLY00002291A M23	10.2.2023	13505 nos. USED AND REFURBISHED EYEGLASSES	90049090	Comments sought from Health & Family Welfare on 14.02.2023. Committee decided to close the case till further inputs in this matter.
303.	WIPRO GE HEALTHCARE PRIVATE LIMITED HQRXIMLAPPLY00001143A M24	11.7.2023	1100 NOS SECOND HAND MAGNET (J0040GM) PARTS OF MRI SYSTEM 1.5T HDXT	90181300	Comments sought from Health & Family Welfare on 12.7.2023 Committee also decided to seek comments of MoEF&CC (HSMD) in the said matter.
Part 21	Miscellaneous				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
304.	RAYYAN METAL INDUSTRIES HQRXIMLAPPLY00001202A M23	15.9.2022	400 MT Aluminum dross	26204010	Comments sought from SPCB on 16.09.2022. Reminder sent on 03.11.2022. The committee decided to send a final reminder to SPCB. DL issued on 16.06.2023.
305.	Rex Philip HQRXIMLAPPLY00001707A M23	01.12.22	3 Kgs of Unused postage stamps of India	49070010	Comments sought from D/o Post on 26.12.2022. Committee noted that the items are revenue stamps. The Committee decided to refer the matter to Dept. of Posts for comments. Letter sent on 20.04.2023. Committee decided to close the case till further inputs in this matter.
306.	IND SWIFT LABORATORIES LIMITED HQRXIMLAPPLY00002617A	15.3.2023	20 kgs. Tert-Butanol-d10 and Sulfuric Acid-d2	28459090	Comment sought from Dept. of Atomic Energy on 16.3.2023. Committee decided to send a reminder to DAE. DL issued on

	M23				16.06.2023.
307.	IND SWIFT LABORATORIES LIMITED HQRXIMLAPPLY00002687A M23	23.3.2023	50 kgs. 1,2-Dichlorobenzene-d4 99%D, Benzen-d5-amine/Aniline-d5, 1,3-Dibromobenzene-d4 etc.	28459090	Comment sought from Dept. of Atomic Energy on 23.3.2023. The committee decided to send a reminder to DAE. Reminder sent to the Dept. of Atomic Energy on 18.07.2023.
308.	BLD METAL AND ALLOYS PRIVATE LIMITED HQRXIMLAPPLY00002672A M23	20.3.2023	2000 MT ALUMINIUM DROSS	26204010	Comment sought from Haryana SPCB on 21.3.2023.
309.	SIDDHARTH CASYAB HQRXIMLAPPLY00000496A M24	5.6.2023	8 GMS 2023 King Charles III One Guinea Gold Proof Coin (for personal use)	71129100	The committee decided to direct the applicant to provided NOC from RBI. DL issued on 18.07.2023.
310.	ZEN TECHNOLOGIES LIMITED HQRXIMLAPPLY00000424A M23	13.2.2023	75 KGS NITROCELLULOSE SMOKELESS POWDER, LARGE RIFLE PRIMERS (BOXER TYPE) ETC.	360100903 6030031 360100203 603003939 121140 39129090	The committee decided to call for the Arms Manufacturing Licence. Committee also decided to refer the matter to PESO for comments.
311.	Indian Institute of Science HQRXIMLAPPLY00001244A M24	21.07.2023	27.500 GMS. EVMAU40040 - GOLD WIRE,Au, 99.99% PURE 1 mm DIAMETER, SOLD PER GRAM APPROX. 6.85 CM/ GRAM	71081300	The Committee decided to approve the case on Ex-post facto basis.



312.	COUNCIL OF SCIENTIFIC AND INDUSTRIAL RESEARCH HQRXIMLAPPLY00001481A M24	16.08.20 23	1750 GMS. Specifications of Vacuum Grade Brazing Alloys Item No. 1: Gold copper (Au 50: Cu 50) alloy Wire C	83113090	The Committee decided to approve the case on Ex-post facto basis.
313.	INDIAN INSTITUTE OF TECHNOLOGY HQRXIMLAPPLY00001335A M24	02.08.20 23	1 PCS. Single crystal (Ag)(111), purity 99.99%, size 4.00mm X 4.00mm x thickness/l ength 0.8mm as cut	71159010	The Committee decided to approve the case on Ex-post facto basis.
314.	AMBICA IMPEX HQRXIMLAPPLY00001082A M24	4.7.2023	63059000 Sisal Bags.	63059000	Comments sought from Ministry of Textiles on 4.7.2023. Jute commissioner Kolkata vide email dated 12.07.2023 has mentioned that the item does not come under purview of them. The committee decided to seek clarification from MoT.
315.	SREE PADMAVATHI METAL INDUSTRIES HQRXIMLAPPLY00001090A M24	5.7.2023	10080 MTS ALUMINIUM DROSS	26204010	Comments received from TSPB vide email dated 02.08.2023. Committee decided to examine the case on file.
316.	OHMIUM OPERATIONS PRIVATE LIMITED HQRXIMLAPPLY00000946A M24	19.6.202 3	70 KGS Titanium Powder	81082000	The committee decided to seek comments from MoEF&CC(HSMD). Comments sought from MoEF&CC(HSMD) on 17.08.2023.
317.	OHMIUM OPERATIONS PRIVATE LIMITED HQRXIMLAPPLY00000945A	19.6.202 3	100 KGS HDH Titanium Powder	81082000	The committee decided to seek comments from MoEF&CC(HSMD). Comments sought from MoEF&CC(HSMD) on 17.08.2023

	M24				
318.	EVIL SPIRIT HQRXIMLAPPLY00000954A M24	19.6.202 3	10800 MTS Aluminum Dross	26204010	Comments sought from West Bengal State Pollution Control Board on 20.6.2023
319.	ELECTRONICS CORPORATION OF INDIA LIMITED HQRXIMLAPPLY00001268A M24	25.7.202 3	30 NOS Semi Knock Down (SKD) Kits for Vehicle Mounted Jammer (20 - 6000 MHz) Model: EC-SVJEE-1100U	85255040	The Committee decided to approve the case on Ex-post facto basis.
320.	SSTC Met Solutions HQRXIMLAPPLY00001210A M24	19.7.202 3	3000 NOS 150g Meteorological Balloon in semi finished condition as raw material to be used by IMD	88010020	Recommended by IMD vide email dated 21.07.2023 The committee decided to approve the case subject to the conditions mentioned in the IMD email dated 21.07.2023
321.	SSTC Met Solutions HQRXIMLAPPLY00001242A M24	21.7.202 3	5000 NOS 150g Meteorological Balloon in semi finished condition as raw material to be used by IMD	88010020	Comments sought from IMD on 24.07.2023
322.	LABCORP LABORATORIES INDIA PRIVATE LIMITED HQRXIMLAPPLY00001192A M24	17.7.202 3	139 NOS 9VF96AA-MNTR HP E23 G4 FHD	85285200	The Committee decided to approve the case on Ex-post facto basis.
323.	OBJECTIFY TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY00001229A	20.7.202 3	3000 KGS Titanium Powder	81082000	Recommended by MoEF&CC(HSMD) vide letter dated 13.07.2023. The committee decided to approve the case subject to the conditions mentioned in the

	M24				MoEF&CC(HSMD) letter dated 13.07.2023.
324.	BIORAD MEDISYS PRIVATE LIMITED HQRXIMLAPPLY00001225A M24	20.7.2023	4500 KGS TITANIUM POWDER (Arcam Ti-6Al-4V-ELI) (B1031)	81082000	Recommended by MoEF&CC(HSMD) for 2.4 MT vide letter dated 13.07.2023. The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 13.07.2023.
325.	SAFAR POLYFIBRE PRIVATE LIMITED HQRXIMLAPPLY00001234A M24	21.7.2023	2670 MTS PET FLAKES	39076110	Recommended by MoEF&CC(HSMD) vide letter dated 14.06.2023. The committee decided to examine the case on file for the approval of competent authority.
326.	TORBIT METALS PRIVATE LIMITED HQRXIMLAPPLY00001351A M24	3.8.2023	1600 MTS Aluminium Dross	26204010	Comments sought from Gujarat Pollution Control Board on 4.8.2023
327.	ASHIRWAD ENTERPRISE HQRXIMLAPPLY00001443A M24	11.8.2023	10000 MTS Waste From Aluminum Plant	26204010	Comments sought from Gujarat Pollution Control Board on 16.08.2023.
328.	INTERNATIONAL INSTITUTE OF BIOTECHNOLOGY AND TOXICOLOGY HQRXIMLAPPLY00001484A M24	16.8.2023	6250 GMS BACTERIA	21022000	Comments sought from M/O BIOTECHNOLOGY on 17.8.2023
329.	HYDROLIFT CRANES PRIVATE LIMITED HQRXIMLAPPLY00001362A M24	4.8.2023	5625 KGA External Hard Chrome Plated Steel Tubes	73043111	The committee noted that the ITC(HS) code as mentioned is 'Free'. Committee accordingly decided to close the application.
330.	PURPLE PRODUCTS	11.8.2023	13834.5 kgs of mercury	28054000	Recommended by MoEF&CC vide OM

	PRIVATE LIMITED HQRXIMLAPPLY00001436A M24				dated 04.08.2023 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) OM dated 04.08.2023.
331.	SLG ALUMINIUM CASTING HQRXIMLAPPLY00001496A M24	16.8.2023	8200 MTS Aluminum Dross	26204010	Comments received from Telangana State Pollution Control Board vide email dated 25.08.2023. Committee decided to examine the case on file.
332.	MANITOU EQUIPMENT INDIA PRIVATE LIMITED HQRXIMLAPPLY00001045A M24	30.06.2023	120 Nos. of USED STORAGE SHELF/RACK	94032090	The committee noted that the given storage racks are for servers. The committee decided to seek comments from MeITY.
333.	MAPLELEAF EPICUREA PRIVATE LIMITED HQRXIMLAPPLY00001391A M24	7.8.2023	40000 KGS JASMINE RICE	10063090	The committee decided to examine the case on file for the approval of competent authority.
334.	CHENAB IMPEX PRIVATE LIMITED HQRXIMLAPPLY00001477A M24	16.8.2023	10000 KGS THAI RICE	10063090	The committee decided to examine the case on file for the approval of competent authority.
335.	CEE KAY INTERNATIONAL HQRXIMLAPPLY00001492A M24	14.8.2023	498 MTS JASMINE RICE, GLUTINOUS RICE , SUSHI RICE	10063090	The committee decided to examine the case on file for the approval of competent authority.
336.	RPC FOODS PRIVATE LIMITED HQRXIMLAPPLY00001495A M24	4.8.2023	499 MTS CALIFORNIA MEDIUM GRAIN RICE, SUSHI RICE, ARBORIO RICE	10063090	The committee decided to examine the case on file for the approval of competent authority.
337.	HARSHINI MAPLE LEAFS	10.3.202	10,000 kgs. of Gold Dore	71081200,	The firm has submitted following documents:

	HQRXIMLAPPLY00002570A M23	3	bars and 50,000 kgs. of Silver Dore Bars	71069100	i) BIS Licence dated 02.12.2022, valid upto 02.12.2024 ii) Customs Debit Sheet iii) Consent to Operate dated 27.06.2022, valid upto 31.3.2023 from Tamil Nadu Pollution Control Board. The committee decided to seek valid Consent to Operate from SPCB from the firm. Letter issued on 24.04.2023. Reminder sent on 23.06.2023 & 08.07.2023. Committee decided to seek following information/documents from the applicant. i. Country/Countries of Origin ii. Whether given imports are to be affected on MFN or Preferential Duty basis. iii. Details for compliance of rules of origin. DL issued on 24.08.2023.
338.	AUGMONT ENTERPRISES PRIVATE LIMITED HQRXIMLAPPLY00001162A M24	13.7.202 3	10 MTS GOLD DORE BARS (UPTO 95 PERCENT PURITY)	71081200	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 10 MT of Gold Dore Bars (upto 95% purity). Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
339.	BRIGHT METAL REFINERS HQRXIMLAPPLY00001167A M24	13.7.202 3	20 MTS GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The firm has submitted following documents: i) BIS Licence dated 05.08.2022 valid upto 13.08.2023 ii) Consent to Operate dated 04.04.2022, valid upto 31.3.2024 from Uttarakhand Pollution Control Board. (iii) Utilization details of previous licence. The committee decided to call for valid BIS

					Licence from the firm.
340.	OMGL REFINERY LIMITED LIABILITY PARTNERSHIP HQRXIMLAPPLY00001231A M24	20.7.202 3	10 MTS GOLD (DORE) BARS PURITY : UPTO 95%	71081200	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 10 MT of Gold Dore Bars (upto 95% purity). Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
341.	SONIGARA JEWELLERS PRIVATE LIMITED HQRXIMLAPPLY00001238A M24	21.7.202 3	22 MTS GOLD (DORE) BARS PURITY : UPTO 95% & SILVER (DORE) BARS PURITY : UPTO 95%	71081200, 71069100	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 10 MT of Gold Dore Bars (upto 95% purity). Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
342.	M D OVERSEAS PRIVATE LIMITED HQRXIMLAPPLY00001260A M24	24.7.202 3	30000 KGS GOLD DORE BARS (PURITY UPTO 95%)	71081200	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 10 MT of Gold Dore Bars (upto 95% purity). Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
343	D BROS JEWELS PRIVATE LIMITED HQRXIMLAPPLY00001204A M24	18.7.202 3	10 MTS SILVER DORE BARS (Not Exceeding 95% Purity)	71069100	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 10 MT of Silver Dore Bars (upto 95% purity). Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
344	BANGALORE REFINERY PRIVATE LIMITED HQRXIMLAPPLY00001219A M24	19.7.202 3	5 MTS SILVER DORE BARS (Not Exceeding 95% Purity)	71069100	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 5 MT of Silver Dore Bars (upto 95% purity). Condition: Goods shall be cleared under Notification No.50/2017-Customs dated

					30.06.2017, as amended from time to time.
345	ARIES REFINERY PRIVATE LIMITED HQRXIMLAPPLY00001222A M24	20.7.2023	10 MTS GOLD (DORE) BARS PURITY: UPTO 95%	71081200	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 10 MT of Gold Dore Bars (upto 95% purity). Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
346	KUNDAN REFINERY PRIVATE LIMITED HQRXIMLAPPLY00001408A M24	9.8.2023	50000 KGS GOLD DORE BARS MAXIMUM PURITY 95 PERCENT	71081200	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 10 MT of Gold Dore Bars (upto 95% purity). Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
347	HRML REFINERY PRIVATE LIMITED HQRXIMLAPPLY00001442A M24	11.8.2023	(i) 20 MT of Gold Dore Bars and (ii) 100 MT of Silver Dore Bars purity upto 95%	71081200 , 71069100	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 10 MT of Silver Dore Bars (upto 95% purity), subject to physical verification of the premises of the firm by the concerned RA. Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
348	OPUS REFINERY PRIVATE LIMITED HQRXIMLAPPLY00001568A M24	23.8.2023	10 MTS GOLD (DORE) BARS PURITY : UPTO 95%	71081200,	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 10 MT of Gold Dore Bars (upto 95% purity). Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
349	PARKER PRECIOUS METALS LLP	23.8.2023	10 MTS GOLD (DORE) BARS	71081200	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 10 MT of

	HQRXIMLAPPLY00001554A M24		PURITY: UPTO 95%		Gold Dore Bars (upto 95% purity). Condition: Goods shall be cleared under Notification No.50/2017-Customs dated 30.06.2017, as amended from time to time.
350	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00001591A M24	25.8.202 3	850 Nos. of American Alligator, Dwarf Caiman, Black Caiman	01062000	Comments sought from DAHD on 28.08.2023 Comments sought from MOEF(WL) on 28.08.2023
351	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00001589A M24	25.8.202 3	704 Nos. of Giant anteater, Lowland Tapir, Orangutan, Chimpanzee	01061900	Comments sought from DAHD on 28.08.2023 Comments sought from MOEF(WL) on 28.08.2023
352	GREENS ZOOLOGICAL, RESCUE AND REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY00001588A M24	25.8.202 3	531 Nos. of Lion, Tiger hybrid, Cheetah	01069000	Comments sought from DAHD on 28.08.2023 Comments sought from MOEF(WL) on 28.08.2023

5. The meeting ended with a vote of thanks to the chair.